

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 664 OF 2024**

**IN THE MATTER OF:**

Dr. Sharad Gupta ...Applicant

-Versus-

Ministry of Environment, Forest and Climate Change ...Respondents

**INDEX**

NdoH:13.01.2026

S.NO.	PARTICULARS	PAGE NO.
1.	Reply on behalf of Respondent No. 7, Municipal Commissioner, Agra Municipal Corporation in compliance of the Order dated 11.11.2025, along with an accompanying Affidavit.	1-14
2.	<b>ANNEXURE R/1:</b> True copy of Letter dated 03.12.2025 from the Municipal Corporation of Agra to the Divisional Forest Officer, Agra Forest Division.	15-16
3.	<b>ANNEXURE R/2:</b> True copy of Letter dated 29.12.2025 by the Regional Forest Officer, Etmadpur Range to the Social Forestry Division, Agra.	17-30
4.	<b>ANNEXURE R/3:</b> A true copy of Letter dated 01.01.2026 by the Social Forestry Division, Agra.	31-32
5.	<b>ANNEXURE R/4:</b> A true copy of photographs taken on 03.01.2026 of plantation activities in the Kuberpur Integrated Waste Management Complex.	33-34
6.	<b>ANNEXURE R/5 (Colly.):</b> True copies of the letters dated 28.02.2023 and 30.12.2023 of the Agra Nagar Nigam.	35-38

7.	<b>ANNEXURE R/6:</b> True copy of the Work Order dated 30.12.2023 issued by Agra Nagar Nigam.	39-40
8.	<b>ANNEXURE R/7:</b> True copy of the corrected Form-IV submitted to the UPPCB for the year 2024-2025.	41-48
9.	<b>ANNEXURE R/8:</b> A Chart on the existing waste management facilities used by the Municipal Corporation of Agra.	49
10.	<b>ANNEXURE R/9 (Colly.):</b> True copies Log Books maintained for the last two months of all three waste processing facilities.	50-55
11.	<b>ANNEXURE R/10:</b> True copy of the Standard Operating Procedure for Fire Incidents followed by the Municipal Corporation of Agra.	56-62
	Proof of Service	63

**DATE:** 12.01.2026

**PLACE:** New Delhi

**Drawn & Filed By:**

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**Settled By:**

Sanjay Upadhyay

[Senior Advocate]

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI****ORIGINAL APPLICATION NO. 664 OF 2024****IN THE MATTER OF:**

Dr. Sharad Gupta ...Applicant

*-Versus-*

Ministry of Environment, Forest and Climate Change ...Respondents

**REPLY ON BEHALF OF RESPONDENT NO. 7, MUNICIPAL  
COMMISSIONER, AGRA MUNICIPAL CORPORATION IN  
COMPLIANCE OF THE ORDER DATED 11.11.2025**

**MOST RESPECTFULLY SHEWETH:**

1. That this Hon'ble Tribunal is currently seized of the above captioned matter concerning the issue of accumulation and processing of solid waste at the Kuberpur landfill site in Agra which falls within the Taj Trapezium Zone (TTZ) region as well as the establishment of the Waste to Energy plant in Agra as per the directions of the Hon'ble Supreme Court in the case of W.P. (C) No. 13381 of 1984 titled M.C. Mehta v. Union of India.
2. That pursuant to the Notice issued by this Hon'ble Tribunal on 15.10.2024, the Respondent No. 7 i.e. Municipal Commissioner, Agra Nagar Nigam (hereinafter referred as the "**answering Respondent**") filed its reply dated 03.02.2025 detailing the waste generation and management of legacy, fresh and Construction & Demolition waste (C&D waste), including the developments and challenges with regard to establishment of the Waste-to-Energy Plant at Kuberpur landfill site, Agra. Thereafter, subsequent to a Rejoinder filed by the Applicant on 21.04.2025, and an Updated Status Report dated 13.05.2025 was

filed by the answering Respondent, reflecting the progress and the ground-level implementation.

3. That on 12.08.2025, the answering Respondent has further responded to the clarifications sought by this Hon'ble Tribunal vide its Order dated 14.05.2025. Further, on the last date of hearing i.e. 11.11.2025, this Hon'ble Tribunal recorded the admission of the answering Respondent in that the legacy waste of 17,83,000 MT has been remediated and the 47 acres of land at the Kuberpur integrated waste management city complex (including the landfill site) had also been reclaimed.
4. That on the same day, the Hon'ble Tribunal noted reliance of the Applicant on its Judgment dated 11.10.2022 in OA No. 300/2022 whereby certain general directions had been issued regarding the obligation to develop dense forest in at least one third of the land occupied by the dumpsite, after the site is cleared. Thus, while recording the manner of utilisation of 47 acres of reclaimed land provided at Para 12/Page 652 of the Status Report dated 11.08.2025 by the answering Respondent, this Hon'ble Tribunal sought clarifications from the answering Respondent on the following issues:
  - i. Utilisation of reclaimed land (47 acres) i.e. whether one-third of the reclaimed land has been earmarked and developed as a dense forest in compliance with the directions issued in OA No. 300 of 2022;
  - ii. Handling of previously untreated daily waste accumulated due to gap between generation and processing of waste and whether at present there is a 100% treatment of daily generated municipal solid waste along with the date on which this was achieved, the details of utilisation of treatment facilities and timeline for processing of waste; and

- iii. Compliance with the CPCB directions dated 27.01.2021 and 26.05.2022 relating to biomining of legacy waste and management of fire incidents.
5. That pursuant to the directions contained in the above said Order dated 11.11.2025 of this Hon'ble Tribunal, the answering Respondent is filing the present Reply, addressing each of the issues flagged by this Hon'ble Tribunal and placing on record the relevant facts, explanations and supporting documents. That this Affidavit is in addition to the previous Affidavits as filed and narrated above.
  6. That the response of the answering Respondent to the issues mentioned in the last Order dated 11.11.2025 are as follows: -
    - I. **Utilisation of reclaimed land (47 acres) i.e. whether one-third of the reclaimed land has been earmarked and developed as a dense forest in compliance with the directions issued in OA No. 300 of 2022**
  - 6.1. That the answering Respondent has previously submitted in its Status Report dated 12.08.2025, that the remediation of 17,83,000 MT of legacy waste spread over 47 acres at the Kuberpur Integrated Waste Management Complex stood completed by the end of February 2025 and the land has since been reclaimed. Moreover, the reclaimed land has been re-purposed for planned uses which include the development of green space, plantation and urban forest, construction & demolition waste processing plant, a bio- CNG plant, sanitary landfill, internal roads, weighbridges, sheds, store and an administrative building. In this regard, it is pertinent to note that the utilisation of the reclaimed land has been planned in conformity with the directions of this Hon'ble Tribunal in its Order dated 11.10.2022 in OA No. 300 of 2022 titled "*In re: News item published in News 18 dated 26.04.2022 titled "Delhi: Massive Fire at*

*Bhalswa Dump Yard, Fourt this Year”*” and the Order dated 27.07.2023 in OA No. 654 of 2022 titled “ *Priyadarshini Colony vs State of U.P.* ”.

- 6.2. That, as previously mentioned in its Status Report dated 11.08.2025, out of the total reclaimed land of 47 acres, the answering Respondent had carried out extensive plantation in 10 acres using the Miyawaki method to develop an urban forest and further plantation activities are being undertaken in another 10 acres that had already been developed as a green space (green space includes landscaped open areas and buffer plantation). Thus, out of this total 20 acres of area being repurposed for development of green space and urban forest, work is being undertaken by the answering Respondent to ensure a “dense forest cover” in approx. 16 acres which is the recommended “one-third” of the total reclaimed area.
- 6.3. That, in pursuance of achieving the above, on 03.12.2025, the answering Respondent had written to the Divisional Forest Officer, Agra Forest Division requesting for technical assistance for developing dense forest on 16 acres of land out of 47 acres of land recovered from legacy waste remediation in the premises of the Kuberpur Integrated Waste Management facility. A true copy of the Letter dated 03.12.2025 from the Municipal Corporation of Agra to the Divisional Forest Officer, Agra Forest Division along with its translation has been appended herewith as **ANNEXURE R/1**.
- 6.4. That, as a result of the above said Letter dated 03.12.2025, a team of the Forest Department led by the Range Forest Officer, Etmadpur inspected the reclaimed site on 16.12.2025 and has thereafter provided continuous inputs to the answering Respondent in its endeavour to comply with the requirement of achieving dense forest cover using native and endemic species as also to achieve long term sustainability of the plantation being

undertaken. Specifically, on 29.12.2025, the Regional Forest Officer, Etmadpur Range wrote to the Divisional Director, Social Forestry Division, Agra informing of the inspection carried out by the Forest Department on 16.12.2025 as well as that the answering Respondent is working to develop a dense forest cover on its reclaimed waste management complex site. Accordingly, technical and scientific inputs have been provided to facilitate high quality afforestation along with a recommendation to plant local species and use of the Miyawaki technique. A true copy of the Letter dated 29.12.2025 by the Regional Forest Officer, Etmadpur Range to the Social Forestry Division, Agra along with its translation have been appended herewith as **ANNEXURE R/2**.

6.5. That thereafter, the Divisional Director, Social Forestry Division, Agra, vide letter dated 01.01.2026, communicated the recommendations of the Range Forest Officer dated 29.12.2025 to the answering Respondent, confirming that the technical guidance provided is appropriate and recommended for implementation, thereby assuring support by the Forest Department for development of dense forest on the reclaimed land by the answering Respondent. A true copy of the Letter dated 01.01.2026 by the Social Forestry Division, Agra along with its translation has been appended herewith as **ANNEXURE R/3**.

6.6. That considering the scientific and technical inputs of the Forest Department, the answering Respondent has been undertaking dense forest plantation using the Miyawaki method involving high-density plantation of native species such as Rosewood, Tamarind, Arjun, Jamun, Mulberry, lasoda, lemon, *Acacia* species, among others. Further, such

plantation is being undertaken with scientific soil preparation and biodiversity enhancement, as recommended by the Forest Department.

- 6.7. That plantation over approximately 10 acres of the earmarked dense forest area has already been completed and plantation over the remaining area is presently underway. A true copy of recent site photographs taken on 03.01.2026 have been appended herewith as **ANNEXURE R/4**.

**II. Handling of previously untreated daily waste accumulated due to gap between generation and processing of waste and whether at present there is a 100% treatment of daily generated municipal solid waste along with the date on which this was achieved, the details of utilisation of treatment facilities and timeline for processing of waste**

*a. Managing fresh waste through continuous capacity augmentation*

- 6.8. That since April 2023, the capacity to process fresh waste has been periodically enhanced thrice to overcome any gap in treatment of daily fresh waste and presently there is no longer a gap in fresh waste generation and treatment. In this regard, the answering Respondent, vide letter dated 28.02.2023, approved the enhancement of processing capacity of the compost plant at Kuberpur from 300 TPD to 500 TPD, in order to strengthen municipal solid waste processing infrastructure in Agra. The said letter records that the existing 300 TPD compost plant was operational up to 31.03.2023, and pursuant to administrative approval dated 21.02.2023, permission was granted for enhancement of capacity to 500 TPD, with revised operational terms, including processing charges, for the extended period. It was further directed that the upgraded 500 TPD capacity plant shall commence operations from 01.04.2023,

ensuring increased treatment capacity for daily generated municipal solid waste. True copies of the letters dated 28.02.2023 and 30.12.2023 of the Agra Nagar Nigam have been appended herewith as **ANNEXURE R/5 (Colly)**.

- 6.9.** That, further, a Work Order dated 30.12.2023 was issued by the answering Respondent to provide for scientific processing and disposal of fresh municipal solid waste and accumulated waste at the Kuberpur Integrated Waste Management Facility.

The said Work Order records that during the period 10.04.2023 to 28.02.2025, approximately 3,51,396 MT of waste reached the processing facility, out of which about 25% was reduced due to moisture loss, leaving approximately 2,63,547 MT for final treatment. The Work Order mandates disposal of the said waste in a scientific manner at pre-approved rates and further directs commencement of additional processing capacity of 500 TPD with effect from 01.02.2024, thereby ensuring enhanced treatment of both daily generated waste as well as earlier accumulated waste. A true copy of the Work Order dated 30.12.2023 has been appended herewith as **ANNEXURE R/6**.

- 6.10.** That, as illustrated above, after the continuous augmentation of processing capacity, presently 100% treatment of daily generated municipal solid waste has been achieved through expansion of composting capacity from 300 TPD to 500 TPD, and further augmentation to 1000 TPD. The capacity creation and infrastructure details of the waste processing facilities have been tabulated as below:

S.No.	Facility/Intervention	Capacity	Date of Commissioning	Outcome
1.	Windrows Composting Plant (Phase-1)	300 TPD	04.11.2019	Initial processing of wet waste.
2.	Expanded Composting Capacity (Phase-2)	500 TPD	01.04.2023	Partial mitigation of backlog.
3.	Further Capacity Augmentation	1000 TPD	01.02.2024	Achieved 100% daily waste processing.

That during the period from April 2023 to January 2025, about 6.59 lakh MT of fresh waste was generated, out of which 4.58 lakh MT was processed, while around 2.01 lakh MT accumulated as legacy waste. However, by the end of February 2025, a total quantity of about 17,83,000 MT of legacy waste was completely processed (See Table at Page No. 173 of the Reply Affidavit dated 03.02.2025 for detailed break up on processing of legacy waste). Thus, at present there is no legacy waste accumulated at the site and the fresh waste which is being transported daily is being processed completely. This is also reflected in the latest Form-IV for the year 2024-2025 that has been submitted in terms of the Solid Waste Management Rules, 2016, a corrected copy of which has been appended herewith as **ANNEXURE R/7**.

***b. Securing complete processing of fresh waste***

6.11. That the waste processing facilities at the Integrated Waste Management Complex, Kuberpur are presently operating at optimum utilisation levels, ensuring complete treatment of daily generated waste without any diversion to landfill. The wet waste is processed through composting

units, dry waste is processed through five operational Material Recovery Facilities and the plastic waste is processed at a dedicated plastic waste processing facility producing marketable end products. A chart on the existing waste management facilities used by the Municipal Corporation of Agra has been appended herewith as **ANNEXURE R/8**.

6.12. That prior to the enhancement of capacity, excess untreated daily waste was temporarily disposed at the landfill site and categorised as fresh legacy waste. However, that is no longer the case and at present, a total processing capacity of 1500 MT (3x500 MT) is available and functional at site which is sufficient to manage the approx. quantities of 982 TPD of daily waste generated. Specifically:

- i. One facility of 500 TPD (300 TPD earlier) is operated and maintained by M/s KAAPS Agra Waste Management Pvt. Ltd. since 01.04.2023;
- ii. Another 500 TPD facility is operated by M/s Spaak Super Infra Pvt. Ltd. since 01.02.2024; and
- iii. 500 TPD waste processing facility, that had earlier been installed to process legacy waste, has now been made available for processing of fresh waste from 01.04.2025.

6.13. That no untreated daily generated waste is presently accumulating and no backlog remains unprocessed. Further, the plastic waste processing facility at the Kuberpur, is also converting low value plastic into marketable pipes and shoe lasts which are being consumed by the local and prominent shoe industry, thereby promoting circular economy and reducing landfill dependency. Moreover, the answering Respondent maintains log books to record the quantities of daily waste generated and processed. A true copy of the Log Books maintained for the last two

months of all three waste processing facilities have been appended herewith as **ANNEXURE R/9**.

6.14. That the present capacity of the answering Respondent to process the waste will only be supplemented by the commencement of operations of the Waste to Energy plant with a capacity to process 2000 MT/day of raw material of the municipal solid waste.

**III. Compliance with the CPCB directions dated 27.01.2021 and 26.05.2022 relating to biomining of legacy waste and management of fire incidents**

6.15. That biomining and bioremediation of legacy waste at the Kuberpur site have been carried out strictly in accordance with CPCB directions dated 27.01.2021 and 26.05.2022, issued under the Environment (Protection) Act, 1986. In this regard, during the entire period of biomining and bioremediation operations at the Kuberpur site, no major fire incident occurred. Consequently, there was no occasion for submission of any fire-incident report to CPCB. It is further submitted that in the CPCB report dated 03.02.2025, no fire was observed during the visit at the dumpsite.

6.16. That CPCB directions do not mandate filing of a “nil fire incident report” in the absence of any major fire incident, and therefore, the observation regarding non-disclosure cannot be construed as non-compliance. In fact, the Compliance Report dated 12.08.2025 submitted by the UPPCB also noted that no burning of solid waste was found in the premises and monitoring by UPPCB is done on a monthly basis.

6.17. That since no major fire incident took place, no separate report was forwarded to the CPCB in this regard. The absence of submissions of a

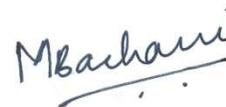
compliance report cannot be construed as non-compliance, particularly when biomining was carried out as per the prescribed norms and no fire incident occurred requiring reporting or remedial action.

- 6.18. That, as a matter of abundant precaution, the answering Respondent has in place adequate measures for addressing any potential fire incidents including the provision of fire hydrants as well as an internal Standard Operating Procedure to respond to fire incidents. A true copy of the Standard Operating Procedure for Fire Incidents followed by the Municipal Corporation of Agra has been appended herewith as **ANNEXURE R/10**.
7. That the answering Respondent has completed biomining of legacy waste, reclaimed 47 acres of land, earmarked and developed more than one third land for dense forest and achieved 100% processing of daily generated MSW. Further has complied with the CPCB directions on the biomining and fire safety.
8. That as per the directions contained in the order dated 11.11.2025, the answering Respondent stands substantially complied with, and any remaining activities are ongoing and shall be completed in a time-bound manner.

**DATE:** 12.01.2026

**PLACE:** New Delhi

**Drawn & Filed By:**



Mansi Bachani, Gitanjali Sanyal & Anukriti Bajpai  
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**Settled By:**

Sanjay Upadhyay  
[Senior Advocate]



IN THE HOB'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 664 of 2024

**IN THE MATTER OF:**

Dr. Sharad Gupta

...Applicant

Versus

Ministry of Environment Forest and

Climate Change & Ors.

...Respondent (s)

**AFFIDAVIT**

I, Shishir Kumar, S/o Late Sh. Lalta Prasad Yadav, aged about 43 years, resident of HIG 1, Agra Nagar Nigam Compound, Agra, presently posted as Additional Municipal Commissioner at Municipal Corporation of Agra, do hereby solemnly affirm and declare as under:

1. That I am fully conversant of the facts and circumstances of the matter and am competent to swear this Affidavit.
2. The contents of the accompanying Reply are true and correct to the best of my knowledge and have been drafted by the counsel on my instructions and nothing material has been concealed therefrom.
3. That the Annexures in the accompanying Reply are true and correct to the best of my knowledge.

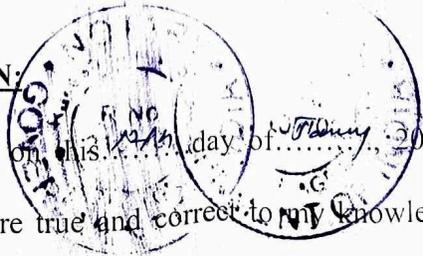
R.01  
12/11/26



DEPONENT

**VERIFICATION:**

Verified at Agra on this 12th day of November, 2026 that the contents of the above affidavit are true and correct to my knowledge and belief and nothing



material has been concealed there from.

Shishir Kumar S/o Late Sh. Lalta Prasad Yadav  
The Deponent who solemnly affirms  
on oath Identified by...  
on This Day... 12.01.26  
Received Rs...

DEPONENT

R. SINGH  
12/11/26

## कार्यालय: नगर आयुक्त, नगर निगम, आगरा

प्रेषक,

नगर आयुक्त,  
नगर निगम आगरा।

सेवा में,

प्रभागीय वन अधिकारी,  
आगरा वन मण्डल,  
आगरा।

पत्रांक :-

514/D/EE/2025

दिनांक :- 03.12.2025

विषय:-

कुबेरपुर एकीकृत अपशिष्ट प्रबन्धन संयंत्र परिसर में लिंगेसी वेस्ट रेमिडियेशन से पुनर्प्राप्त 47 एकड़ भूमि में से 16 एकड़ भूमि पर सघन वन विकसित करने हेतु तकनीकी सहायता प्रदान करने के सम्बन्ध में।

महोदया,

कृपया अवगत कराना है कि कुबेरपुर स्थित एकीकृत अपशिष्ट प्रबन्धन संयंत्र परिसर में लगभग 47 एकड़ भूमि नगर निगम द्वारा लिंगेसी वेस्ट रेमिडियेशन उपरान्त रिक्लेम की गई है। इस रिक्लेम की गई भूमि के लगभग 16 एकड़ भाग पर सघन वन विकसित किया जाना प्रस्तावित है, तथा इस सम्बन्ध में प्रारंभिक कार्य भी प्रगति पर है। उक्त सघन वन विकास कार्य के सफल क्रियान्वयन हेतु वन विभाग की तकनीकी विशेषज्ञता एवं मार्गदर्शन की आवश्यकता है।

अतः आपसे अनुरोध है कि कृपया नगर निगम, आगरा की तकनीकी टीम को सघन वन विकसित करने हेतु उपयुक्त प्रजातियों के चयन, पौधारोपण पद्धति एवं दूरी आदि के सम्बन्ध में मार्गदर्शन प्रदान करने का कष्ट करें। आपका तकनीकी सहयोग इस पर्यावरणीय एवं जनहितैषी परियोजना को सफल बनाने में अत्यन्त महत्वपूर्ण होगा।

भवदीय,



नगर आयुक्त  
नगर निगम आगरा

प्रतिलिपि:-

1. प्रभारी उद्यान विभाग को इस निर्देश के साथ की वन विभाग से सम्पर्क कर कार्य को कराया जाना सुनिश्चित करें।

  
8/12/25



नगर आयुक्त  
नगर निगम आगरा

**Office: Municipal Commissioner, Nagar Nigam, Agra****To,**

The Municipal Commissioner,  
Nagar Nigam, Agra.

**Through:**

The Divisional Forest Officer,  
Agra Forest Division,  
Agra.

**Reference No:-**514/D/EE/2025**Date:** 03.12.2025

**Subject: Regarding providing technical assistance for development of a dense forest on 16 acres of land out of approximately 47 acres of land reclaimed through waste remediation within the premises of the Integrated Solid Waste Management Facility, Kuberpur.**

Sir,

It is respectfully submitted that within the premises of the Integrated Solid Waste Management Facility located at Kuberpur, approximately 47 acres of land have been reclaimed by Nagar Nigam through legacy waste remediation. Out of this reclaimed land, it is proposed to develop a dense forest on approximately 16 acres, and preliminary work in this regard has also been initiated. For the successful execution of the dense forest development work, technical expertise and guidance from the Forest Department is required.

Therefore, you are requested to kindly direct the technical team of Nagar Nigam, Agra to coordinate and provide necessary guidance regarding the selection of suitable species, plantation techniques, spacing, etc., for the development of the dense forest. Your technical support will be extremely important for making this environmental and public-interest project a success.

**Yours faithfully,**

SD  
**Municipal Commissioner**  
Nagar Nigam, Agra

**Copy to:**

1. The In-charge, Horticulture Department to ensure that work is carried out by coordinating with the Forest Department in compliance with these directions.

SD  
Nagar Nigam Agra

**-TRANSLATED COPY-**

## ANNEXURE R/2

क्षेत्रीय वन अधिकारी, एत्मादपुर रेंज, आगरा

पत्रांक - 124 /14-1 दिनांक - 29.12.2025

सेवा में,

प्रभागीय निदेशक  
सामाजिक वानिकी प्रभाग,  
आगरा।

विषय -

कुबेरपुर एकीकृत अपशिष्ट प्रबंधन संयंत्र परिसर में सघन वन विकसित करने हेतु तकनीकी सहायता प्रदान करने के संबंध में।

महोदय,

उपरोक्त विषयक पत्र के क्रम में अवगत कराना है कि आपके निर्देशों के क्रम में एवं नगर आयुक्त, नगर निगम, आगरा के कार्यालय के पत्रांक - 514/D/EE/2025 के क्रम में दिनांक 16/12/2025 को वन विभाग की टीम के द्वारा कुबेरपुर एकीकृत अपशिष्ट प्रबंधन संयंत्र परिसर का निरीक्षण किया गया। कुबेरपुर एकीकृत अपशिष्ट प्रबंधन संयंत्र परिसर में सघन वन विकसित करने का कार्य नगर निगम द्वारा किया जा रहा है। उत्तम गुणवत्ता वनीकरण हेतु खाद, बालू, मिट्टी का अनुपातिक मिश्रण सही करने की आवश्यकता है, पौधे के थावले सही से बनाये जाये एवं नियमित रूप से सिंचाई की जाये। साईट के अनुसार कम समय में सघन वन विकसित करने हेतु पौधों की स्थानीय प्रजाति एवं मियावाकी तकनीक उपयुक्त प्रतीत होती है।  
संलग्नक- मियावाकी तकनीक

भवदीया  
क्षेत्रीय वन अधिकारी  
एत्मादपुर रेंज

Add. 9.01

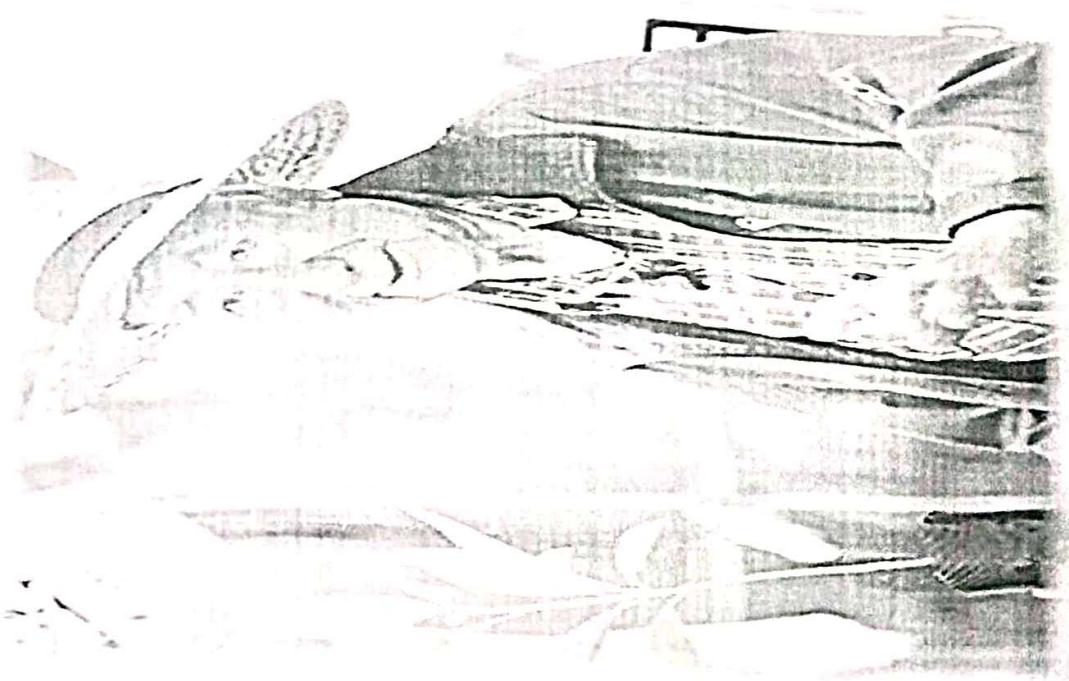
inform नगर निगम JEAM

M. Agre  
30.12.25

## मियाँवाकी वृक्षारोपण

बढ़ती आबादी एवं बेरोजगारी के युग में बेरोजगार व्यक्ति का शहर की ओर आने से शहरों व कस्बों की आबादी का घनत्व दिनों-दिन बढ़ता जा रहा है। इसका प्रभाव जनपद आगरा पर भी पड़ रहा है जिससे पर्यावरण पर प्रतिकूल प्रभाव पड़ रहा है। बढ़ती आबादी, वाहनों की संख्या एवं औद्योगिकरण से प्रदूषण काफी बढ़ गया है। गांव, कस्बा एवं शहर को जोड़ने वाले मार्गों पर दिनों दिन बढ़ते वाहनों के आवागमन से उत्पन्न धूल, धुंआ, वायु प्रदूषण, रासायनिक प्रदूषण, जलीय प्रदूषण आदि में वृद्धि होना स्वाभाविक है। प्रदूषण से मनुष्य के स्वास्थ्य पर प्रतिकूल प्रभाव पड़ता है यही कारण है कि आज मनुष्य विभिन्न रोगों से ग्रसित है। इसी उददेश्य की पूर्ति हेतु प्रदेश के अति प्रदूषित शहरों में वायु प्रदूषण नियंत्रण की दृष्टि से मियाँवाकी पद्धति से प्राकृतिक मूल वन की स्थापना हेतु निर्देश दिये गये हैं।

- मियावाकी पद्धति के प्रणेता जापानी वनस्पति वैज्ञानिक अकीरा मियावाकी हैं। इस पद्धति से बहुत कम समय में जंगलों को घने जंगलों में परिवर्तित किया जा सकता है।
- इस योजना ने घरों के आगे अथवा पीछे खाली पड़े स्थान को छोटे बागानों में बदलकर शहरी वनीकरण की अवधारणा में क्रांति ला दी है।
- इस पद्धति में देशी प्रजाति के पौधे एक दूसरे के समीप लगाए जाते हैं, जो कम स्थान घेरने के साथ ही अन्य पौधों की वृद्धि में भी सहायक होते हैं।
- सघनता की वजह से ये पौधे सूर्य की रोशनी को धरती पर आने से रोकते हैं, जिससे धरती पर खरपतवार नहीं उग पाता है। तीन वर्षों के पश्चात् इन पौधों को देखभाल की आवश्यकता नहीं होती है।
- पौधे की वृद्धि 10 गुना तेज़ी से होती है जिसके परिणामस्वरूप वृक्षारोपण सामान्य स्थिति से 30 गुना अधिक सघन होता है।
- जंगलों को पारंपरिक विधि से उगने में लगभग 200 से 300 वर्षों का समय लगता है, जबकि मियावाकी पद्धति से उन्हें केवल 20 से 30 वर्षों में ही उगाया जा सकता है।



- कम जगह में लगे घने पौधे ऑक्सीजन बैंक की तरह काम करते हैं। इस तकनीक का इस्तेमाल वन क्षेत्र में ही नहीं घरों के आसपास भी किया जा सकता है।
- वातावरण की नीरसता एवं उदासीनता दूर कर व्यक्तियों को मनोवैज्ञानिक एवं सृजनात्मक शान्ति प्रदान करना।
- स्वस्थ जीवन के लिए लोगों को स्वस्थ माहौल देना।
- वायु एवं ध्वनि प्रदूषण नियंत्रित करना।
- खाली पड़ी भूमि का सदुपयोग करना।
- वाहनों से उत्पन्न प्रदूषण एवं अन्य रासायनिक प्रदूषण को कम करना।
- भूमिगत जल के गिरते स्तर को रोकना एवं वृक्षारोपण द्वारा भूमिगत जल को रिचार्ज करना।



## मिश्रावोंकी वृक्षारोपण तकनीक

- जे0सी0बी0 मशीन से 10X10 मीटर क्षेत्र में एक मीटर गहरा गड्ढा खोदेंगे।
- तत्पश्चात गड्ढे से निकली मिट्टी का आधा भाग समान रूप से गड्ढे में फैला देंगे।
- गड्ढे में उसके ऊपर बायोमास मिश्रण का आधा भाग समान रूप से फैला देंगे।
- जे0सी0बी0 मशीन द्वारा गड्ढे में बिछाई गई मिट्टी व बायोमास को अच्छे से मिलाकर समान रूप से फैला देंगे।
- तत्पश्चात गड्ढे की आधी बची मिट्टी को गड्ढे में डालकर समान रूप से फैला देंगे तथा बचा हुआ आधा बायोमास मिट्टी में ऊपर डालकर समान रूप से बिछाकर जे0सी0बी0 मशीन द्वारा मिट्टी के साथ अच्छे से मिला देंगे अच्छे से मिलाने के बाद उस मिट्टी का समतल टीला बना देंगे।
- खुरपी का उपयोग करके टीले में एक छोटा सा गड्ढा खोदें गड्ढा पौधे के थैले से थोड़ा सा ही बड़ा होना चाहिए पौधे को गड्ढे में रखकर एक बार जॉय लें जड़ का थैला उसमें आराम से बैठ रहा हो।
- पौधे के जड़ के थैले को जिवामृत मिश्रित पानी की बाल्टी में डुबों दें हवा के बुलबुलों के निकलने का इंतजार करें जब तक सारी हवा ना निकल जाये।

अब जड़ के थैले के पन्नी की पन्नी को आराम से काट के पौधों को मिट्टी समेत निकाल लें यह ध्यान दें कि पौधे की मिट्टी को नुकसान ना हो।

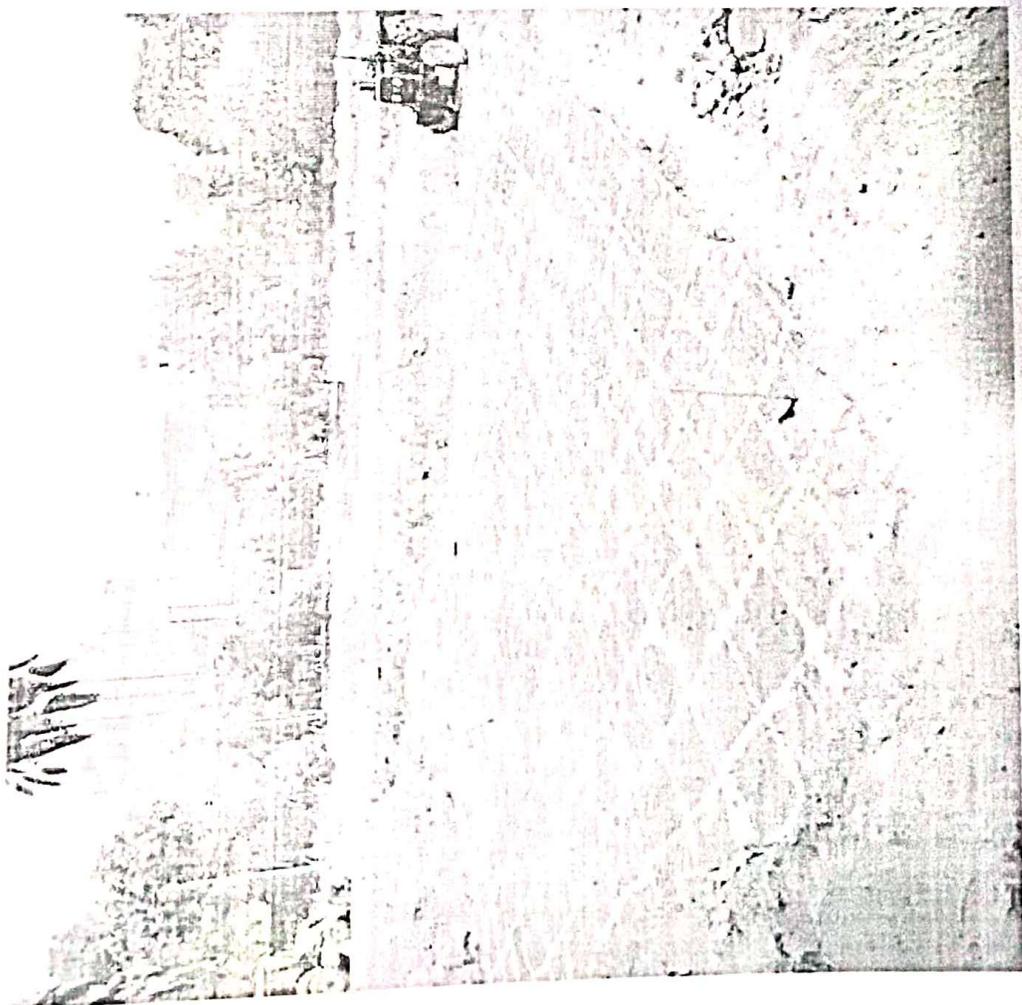
एक हाथ पौधे के नीचे और दूसरे से पौधे के तने को पकड़े बिना उसक नीचे से हाथ हटाएँ। पौधे को गड्ढे में रखें। अब गड्ढे को मिट्टी से पौधे के तने तक भरें पौधे के तने को एक हाथ से पकड़ के दूसरा हाथ आराम से उसके नीचे से निकाल लें सपाट करने के बाद मिट्टी को ना दवायें पौधे के आसपास मिट्टी को ढीला छोड़ना जरूरी है।

ध्यान दें किसी भी समय 8-10 लोगों से ज्यादा लोग टीले पर नहीं होने चाहियें मिट्टी को ढीला रखना जरूरी है पौधे लगाने के लिये जितने कम लोग होंगे टीले पर मिट्टी में उतना ही अच्छा वायुपरिसंचरण रहेगा।

लगाने के बाद झुके या जमीन पर गिरे हुए पौधों को बांस की मजबूत छड़ी से बांध कर सीधा रखा जाये छड़ियों लगाते समय ध्यान रहे कि पौधे की जड़ों को नुकसान ना हो।

पौध लगाने के पश्चात मिट्टी पर बराबर रूप से पलवार बिछा दें बिछाने के बाद किनारे पर खूंटी गाड़कर रस्सी बांध दें जिससे पलवार दबी रहे उड़रे नहीं।

पौध रोपण के बाद समय समय पर पौधों को पर्याप्त पानी दिया जाय।



# भियावॉकी वृक्षारोपण में रोपित की जाने वाली प्रजातियाँ

अपर स्टोरी	मिडिल स्टोरी	लोअर स्टोरी
सिरस	शहतूत	शमी / छेंकुर
शीशम	कंजी	कैथ
इमली	आंवला	शरीफा
अर्जुन	लसोड़ा	नीबू
जामुन	केसिया सेमिया	अनार
पापड़ी	बकैन	टिकोमा
नीम	सहजन	चौदनी
कट सागौन	पेल्टाफार्म	हरसिंगार
यूकेलिप्टस	अमरूद	मीठा नीम
बहेड़ा	कनेर	हिंगोट
महुआ	पुत्रजीवा	रंमज
गूलर	खिरनी	करौंदा
अमलतास	बेलपत्र	हींस
	अकेसिया आरिकुलिफार्मिस	अडूसा
	बबूल	
	खैर	
	तमाल	
	खामेर	
	बॉस	
	ढाक	

**Office: Range Forest Officer, Etmadpur Range, Agra**

Letter No.: 174 / 14-1

Date: 29.12.2025

To,

The Regional Director,  
Social Forestry Division,  
Agra.

Subject: Regarding providing technical assistance for development of a dense forest within the premises of the Integrated Solid Waste Management Facility, Kuberpur.

Sir,

With reference to the above subject, it is respectfully submitted that in compliance with your directions and in continuation of the letter issued by the office of the Municipal Commissioner, Nagar Nigam, Agra, bearing Reference No. 514/D/EE/2025, the forest inspection of the Integrated Solid Waste Management Facility, Kuberpur was carried out on 16.12.2025 by the Forest Department team. The work of developing a dense forest within the premises of the Integrated Solid Waste Management Facility, Kuberpur is being undertaken by the Nagar Nigam. For achieving high-quality afforestation, it is necessary to ensure the correct proportionate mixture of sand, manure, and soil, proper planting of saplings, and regular irrigation at the site. Based on site-specific requirements local plant species and the Miyawaki technique appear to be suitable for developing a dense forest in a short time depending on the site.

Attachment: Miyawaki Technique

Yours faithfully,

*SD*

Range Forest Officer  
Etmadpur Range

**-TRANSLATED COPY-**

### **Miyawaki Plantation**

In the era of increasing population and unemployment, unemployed persons coming in search of livelihood have led to a day-by-day increase in population density in cities and towns. Its impact is also being felt in Agra district, where adverse effects on the environment are becoming evident. Due to increasing population, rising number of vehicles, and industrialization, pollution has increased significantly. On the roads connecting villages, towns, and cities, the continuous rise in vehicular movement has become a natural phenomenon. As a result, smoke pollution, air pollution, chemical pollution, and water pollution have increased. Pollution has a negative impact on human health. This is the reason why today humans are suffering from various diseases. In order to provide relief, in the highly polluted cities of Uttar Pradesh, for the control of air pollution, the Miyawaki method is being adopted for the establishment of natural indigenous forests.

**-TRANSLATED COPY-**

- The Miyawaki method was propounded by the Japanese vegetation scientist Akira Miyawaki. Through this method, scrub forests can be transformed into dense forests in a very short period of time.
- This scheme has brought a revolution in the concept of urban afforestation by converting vacant spaces in front of or behind houses into small gardens.
- Under this method, saplings of indigenous species are planted very close to one another, which, while occupying less space, also help in the growth of other plants.
- Due to their dense growth, these plants prevent sunlight from reaching the ground, as a result of which weeds do not grow on the soil surface. After three years, maintenance of these plants is no longer required.
- The growth rate of these plants is ten times faster, as a result of which the plantation becomes thirty times denser than under normal conditions.
- By the traditional method, forests take approximately 200 to 300 years to develop, whereas by the Miyawaki method, forests can be developed within only 20 to 30 years.

- Dense plants planted in a small area are effective as they act as an oxygen bank. Through this technique, plantation can be carried out not only in large areas but also around houses.
- To provide psychological and creative peace to individuals by removing dullness and indifference from the environment.
- Encouraging people towards a healthy lifestyle.
- To provide a healthy environment to people for a healthy life.
- Control of air and noise pollution.
- Proper utilisation of vacant land.
- Reducing pollution generated from vehicles and other chemical pollution.
- Recharging groundwater through plantation, thereby helping to address the continuously declining groundwater level.

### **Miyawaki Plantation Technique**

- Using a JCB machine, dig a pit one metre deep in an area measuring 10 × 10 metres.
- Thereafter, spread half of the soil excavated from the pit evenly over the pit.
- In the pit, spread half of the biomass mixture evenly over the soil.
- Using the JCB machine, spread the soil and biomass filled in the pit uniformly.
- Thereafter, put the remaining half of the excavated soil back into the pit evenly, and on top of it spread the remaining half of the biomass mixture evenly.

Mix the biomass thoroughly with the soil. After proper mixing, level the soil evenly.

- Using a spade, dig a small pit in the prepared bed. The pit should be slightly larger than the root ball of the plant. Place the plant in the pit and check once that the roots are properly positioned.
- Dip the root ball of the plant in a bucket containing Jeevamrit-mixed water and wait until all air bubbles stop emerging.

- Now remove the polythene covering of the root ball carefully and take out the soil intact, ensuring that no damage is caused to the roots.
- Hold the plant from below with one hand and the other hand under the plant without pulling the plant upward, place the plant in the hole, and now fill the hole with soil up to the stem of the plant. Hold the stem with one hand and gently remove the other hand from under it. After flattening, do not press the soil. It's important to leave the soil loose around the plant.
- Note that there should not be more than 8-10 people on the mound at any given time. It is important to keep the soil loose. The fewer the number of people for planting saplings, the better will be the air circulation in the soil on the mound.
- After planting, the plants that have bent or fallen on the ground should be kept straight by tying them with a strong bamboo stick. While placing the sticks, keep in mind that the roots of the plant should not be damaged.
- After planting the sapling, spread the mulch evenly on the soil. After spreading it, drive a peg on the edge and tie a rope so that the mulch remains pressed and does not fly away.
- After planting the saplings, adequate water should be given to the plants from time to time.

**-TRANSLATED COPY-**

**Plant Species Proposed to be Planted under Miyawaki Plantation**

<b>Upper Storey</b>	<b>Middle Storey</b>	<b>Lower Storey</b>
Cirrus	Mulberry	Shami/ Chhekur
Rosewood	Kanji	Cath
Tamarind	Gooseberry	Custard Apple
Arjun	Lasoda	Lemon
Jamun	Ksenia Semiya	Pomegranate
Papdi	Bakain-Chinaberry	Yellow Bells
Neem	Drumstick	Chandni
Sagon	Paltaform	Harsringar
Eucalyptus	Guava	Sweet Neem
Baheda	Kaner	Hingot-Desert date
Mahua	Putrajiva	Ramange
Sycamore	Khirni	Cranberry
Amaltas	Belpatra	Hins
	Acacia Auriculiformis	Addusa
	Acacia	
	Well	
	Tamal	
	Khmer	
	Bamboo	
	Dhank	

**-TRANSLATED COPY-**

## ANNEXURE R/3

कार्यालय प्रभागीय निदेशक, सामाजिक वानिकी वन प्रभाग, आगरा  
पत्रांक 3083 / 20-1 दिनांक: आगरा: 01-01, 2026

सेवा में,

उपायुक्त,  
नगर निगम, आगरा।

विषय :- कुबेरपुर एकीकृत अपशिष्ट प्रबंधन संयंत्र परिसर में सघन वन विकसित करने हेतु तकनीकी सहायता प्रदान करने के सम्बन्ध में।

संदर्भ :- क्षेत्रीय वन अधिकारी, एल्मादपुर का पत्र सं० 174/14-1 दिनांक 29.12.2025

महोदय,

उपरोक्त विषयक पत्र के माध्यम से कुबेरपुर एकीकृत अपशिष्ट प्रबंधन संयंत्र परिसर में सघन वन विकसित करने हेतु तकनीकी सुझाव क्षेत्रीय वन अधिकारी, एल्मादपुर द्वारा प्रस्तुत किये गये हैं जोकि संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय

(राजेश कुमार)

प्रभागीय निदेशक

सामाजिक वानिकी प्रभाग, आगरा।

पत्रांक 3083 / दिनांकित।

प्रतिलिपि नगर आयुक्त, नगर निगम, आगरा को सूचनार्थ प्रेषित।

(राजेश कुमार)

प्रभागीय निदेशक

सामाजिक वानिकी प्रभाग, आगरा।

**Office: Divisional Director, Social Forestry Division, Agra**

Letter No.: 3083 / 24-1

Date: 01.01.2026

To,

Upayukta  
The Municipal Corporation, Agra.

Subject: Regarding providing technical assistance for development of a dense forest within the premises of the Integrated Solid Waste Management Facility, Kuberpur.

Reference: Letter No. 174/14-1 dated 29.12.2025 of the Divisional Forest Officer, Etmadpur.

Sir,

Through the above-referenced letter, technical assistance has been sought for developing a dense forest within the premises of the Integrated Solid Waste Management Facility at Kuberpur. In this regard, the technical guidelines for development of the dense forest, as prepared and submitted by the Divisional Forest Officer, Etmadpur, are hereby forwarded for necessary action.

Enclosure: As above.

Yours faithfully,

SD  
(Rajesh Kumar)  
Divisional Director  
Social Forestry Division, Agra

Copy No.- 3083

Copy forwarded to:

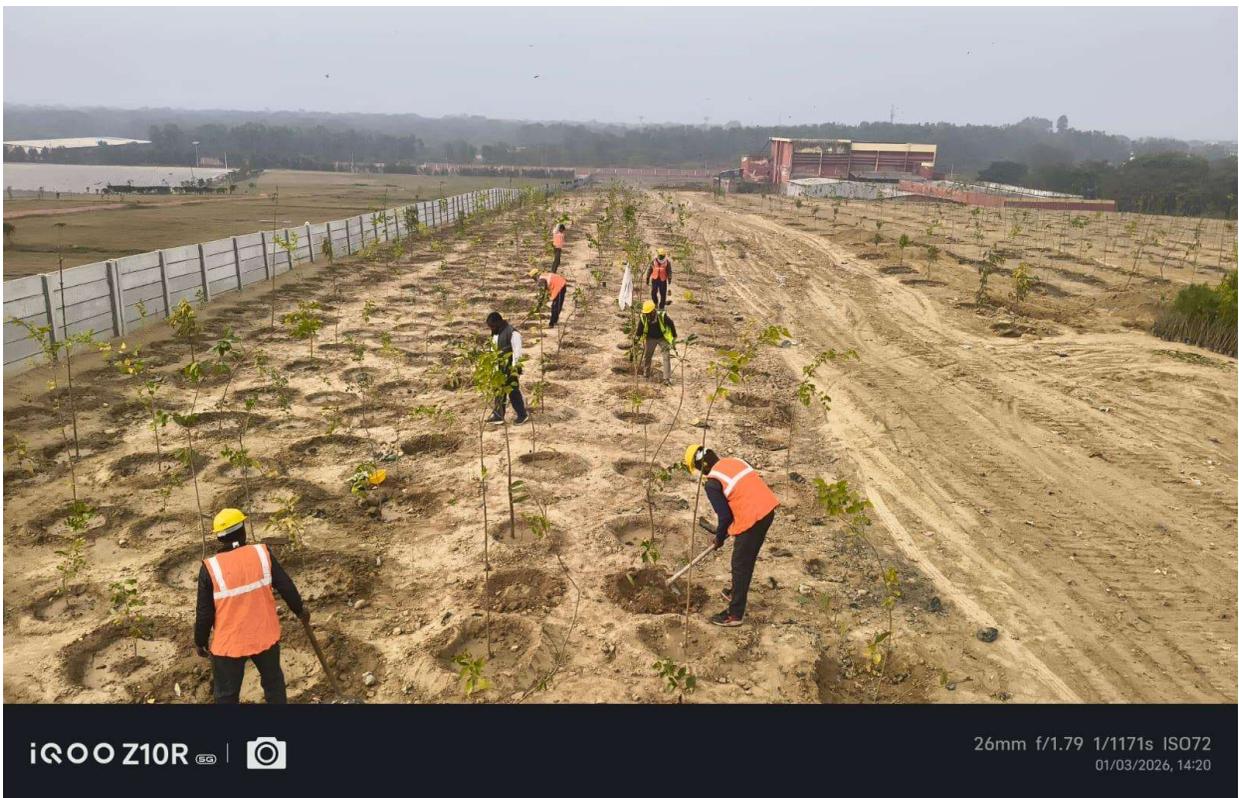
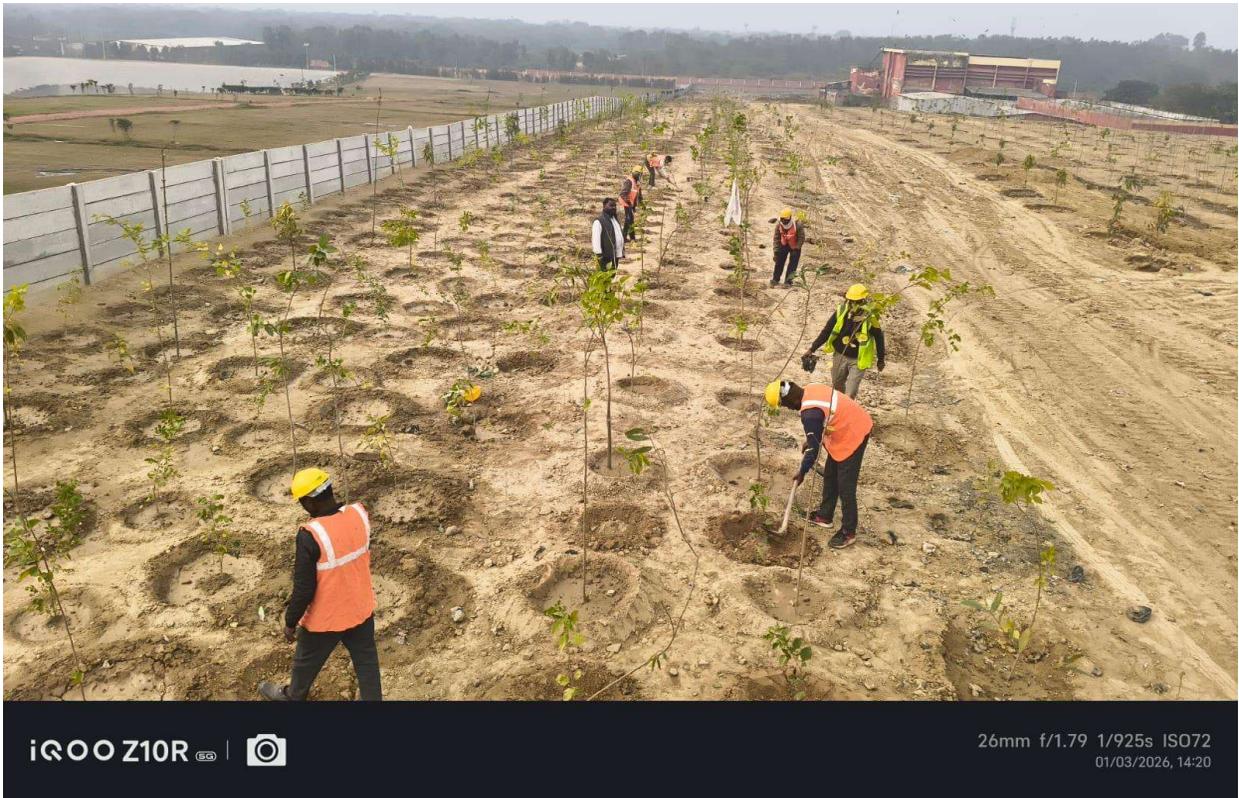
The Municipal Commissioner, Nagar Nigam, Agra — for information.

SD  
Rajesh Kumar  
Divisional Director  
Social Forestry Division, Agra

**-TRANSLATED COPY-**

ANNEXURE R/4

**SITE PHOTOGRAPHS OF THE MIYAWAKI PLANTATION DATED  
03.01.2026**





iQOO Z10R | 

- TRUE COPY -

912 ANNEXURE R/5 (COLLY.) 35

# कार्यालय: नगर निगम, आगरा

पर्यावरण अभियन्ता  
नगर निगम आगरा।

मै0 कापस आगरा वेस्ट प्रा0 लि0  
शॉप नं0 2/129, लाल महल,  
डी0डी0ए0 जनता प्लेट, दिल्ली।

पत्रांक : 324(CA)/DIEE/23

दिनांक : 28/02/23

विषय :- 300 टी0पी0डी0 वेस्ट टू कम्पोस्ट प्लांट की क्षमता बढ़ाकर 500 टी0पी0डी0 किये जाने के सम्बन्ध में।

महोदय,

कृपया उक्त के सम्बन्ध में अवगत कराना है कि आपकी संस्था द्वारा आगरा नगर निगम क्षेत्र के अन्तर्गत जनित होने वाले कूड़े के निस्तारण हेतु कुबेरपुर स्थल पर स्थापित 300 टी0पी0डी0 क्षमता के कम्पोस्ट सयंत्र का संचालन एवं रख रखाव किया जा रहा है, जिसकी अवधि 31 मार्च 2023 को समाप्त हो रही है। नगर आयुक्त महोदय द्वारा संदर्भित सयंत्र की क्षमता 300 टी0पी0डी0 से 500 टी0पी0डी0 पर करते हुए कार्य को रु. 324/- प्रति मीट्रिक टन की दर पर कराये जाने की स्वीकृति 01 वर्ष हेतु (मार्च 2024 तक) दिनांक 21.02.2023 को प्रदान कर दी गयी है।

अतः निर्देशित किया जाता है कि आप उक्त प्लांट के संचालन/रख-रखाव दिनांक 01.04.2023 से बढ़ी हुई क्षमता 500 टी0पी0डी0 पर करने के साथ ही कार्य हेतु अनुबन्ध भी कराया जाना सुनिश्चित करें।

28/2/23

भवदीय,  
पर्यावरण अभियन्ता  
नगर निगम आगरा

- TRUE COPY -

**Office: Municipal Corporation, Agra**

To,  
Environmental Engineer  
Municipal Corporation, Agra

Service to,  
M/S Caps Agra West Pvt. Ltd.  
Shop No. 2/129, Lal Mahal  
DDA Janta Flats, Delhi

**Letter No.** 32 H(A)/D/EE/23

**Date:** 28/02/23

**Subject: Regarding increasing the capacity of 300 TPD waste to compost plant to 500 TPD.**

Sir,

In thienes regard, please inform that your organisation is operating and maintaining a 300 TPD capacity compost plant installed at Kuberpur site for disposal of garbage generated within the Agra Municipal Corporation area, the term of which is ending on 31 March 2023.

The Municipal Commissioner, Agra, after considering the matter, has granted approval on 21.02.2023 to enhance the capacity of the said plant from 300 TPD to 500 TPD, and to carry out the work at the rate of ₹324/- per metric ton for 01 year (till March 2024).

Therefore, you are directed to ensure that along with the operation and maintenance of the said plant, the work is carried out at the enhanced capacity of 500 TPD with effect from 01.04.2023, and all related ancillary works are also executed accordingly.

Sincerely,

SD

Environmental Engineer,  
Agra Corporation, Agra

**-TRANSLATED COPY-**

कार्यालय: नगर निगम, आगरा

पत्रांक :- 572/D/EE/2023

दिनांक :- 30/12/2023

कायदेश

प्रबन्धक,  
स्पाक सुपर इन्फ्रा इण्डिया प्रा.लि.  
शॉप नं० 2/129, डी0डी0ए0 जनता हाउस,  
लाल महल, पुल प्रहलादपुर, दिल्ली।

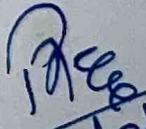
विषय :- कुबेरपुर स्थित ठोस अपशिष्ट प्रसंस्करण केन्द्र पर अपप्रसंस्कृत रूप से एकत्रित हो रहे ठोस अपशिष्ट के निस्तारण के सम्बन्ध में।

महोदय,  
नगर आयुक्त महोदय की स्वीकृति दिनांक 23.09.2023 एवं आर.सी.यू.ई.एस. के तकनीकी मंत्रव्य के क्रम दिनांक 10 अप्रैल 2023 से 28 फरवरी 2025 तक कुबेरपुर स्थित ठोस अपशिष्ट प्रसंस्करण केन्द्र पर अपप्रसंस्कृत रूप से पहुँचने वाले लगभग 351396 मीट्रिक टन कूड़े को जिसकी 25 प्रतिशत आर्द्रता कम करने के पश्चात् अन्तिम मात्रा लगभग 263547 टन होती है, का निस्तारण वैज्ञानिक विधि से लीगेसी वेस्ट की पूर्व स्वीकृति दरों रू० 324 प्रति टन पर किया जाना सुनिश्चित करें। इस अतिरिक्त 500 टन प्रतिदिन अपशिष्ट के निस्तारण हेतु समस्त कार्यवाही पूर्ण करते हुए दिनांक 01 फरवरी 2024 से कार्य प्रारम्भ किया जाना भी सुनिश्चित करें।

प्रतिलिपि:-

1. नगर आयुक्त महोदय को सादर अवलोकनार्थ।
2. अपर नगर आयुक्त महोदय को सादर सूचनार्थ।

  
30/12/23  
पर्यावरण अभियन्ता,  
नगर निगम, आगरा

  
30/12/23  
पर्यावरण अभियन्ता,  
नगर निगम, आगरा

**Office: Nagar Nigam, Agra**

Reference No.: 572/D/EE/2023

Date: 30.12.2023

**WORK ORDER**

To,  
The Manager,  
SPAC Super Infra India Pvt.  
Shop No. 2/129, DDA Janata House,  
Lal Mahal, Pul Prahladpur, Delhi.

**Subject: Regarding disposal of unprocessed solid waste collected at the Solid Waste Processing Centre located at Kuberpur.**

Sir,

With reference to the approval granted by the Municipal Commissioner dated 23.09.2023 and technical opinion of R.C.U.E.S, and in continuation thereof, it is ensured disposal of approximately 351396 metric tonnes of waste reaching the solid waste processing centre at Kuberrpur in unprocessed form from 10 April 2023 to 28 February 2025. After the reduction of 25% moisture, the final quantity remains approximately 263547 tonnes. Disposal of the same shall be ensured strictly through scientific methods at the pre-approved rate of ₹324 per tonne. Further, it shall also be ensured that in addition to the above, all necessary works for the disposal of additional 500 tonnes of waste per day are fully executed, and that the work is commenced from 01 February 2024.

Yours faithfully,

SD  
Environmental Engineer  
Nagar Nigam, Agra

Copy to:

1. Respectfully Municipal Commissioner - for kind information.
2. Respectfully Additional Municipal Commissioner - for kind information.

**-TRANSLATED COPY-**

## ANNEXURE R/6

कार्यालय: नगर निगम, आगरा

पत्रांक :- 572/D/EE/2023

दिनांक :- 30/12/2023

कायदेश

प्रबन्धक,

स्पाक सुपर इन्फ्रा इण्डिया प्रा.लि.  
शॉप नं0 2/129, डी0डी0ए0 जनता हाउस,  
लाल महल, पुल प्रहलादपुर, दिल्ली।

विषय :- कुबेरपुर स्थित ठोस अपशिष्ट प्रसंस्करण केन्द्र पर अपप्रसंस्कृत रूप से एकत्रित हो रहे ठोस अपशिष्ट के निस्तारण के सम्बन्ध में।

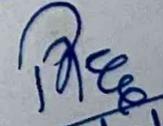
महोदय,

नगर आयुक्त महोदय की स्वीकृति दिनांक 23.09.2023 एवं आर.सी.यू.ई.एस. के तकनीकी मंतव्य के क्रम दिनांक 10 अप्रैल 2023 से 28 फरवरी 2025 तक कुबेरपुर स्थित ठोस अपशिष्ट प्रसंस्करण केन्द्र पर अपप्रसंस्कृत रूप से पहुँचने वाले लगभग 351396 मीट्रिक टन कूड़े को जिसकी 25 प्रतिशत आर्द्रता कम करने के पश्चात् अन्तिम मात्रा लगभग 263547 टन होती है, का निस्तारण वैज्ञानिक विधि से लीगेसी वेस्ट की पूर्व स्वीकृति दरों रू0 324 प्रति टन पर किया जाना सुनिश्चित करें। इस अतिरिक्त 500 टन प्रतिदिन अपशिष्ट के निस्तारण हेतु समस्त कार्यवाही पूर्ण करते हुए दिनांक 01 फरवरी 2024 से कार्य प्रारम्भ किया जाना भी सुनिश्चित करें।

प्रतिलिपि:-

1. नगर आयुक्त महोदय को सादर अवलोकनार्थ।
2. अपर नगर आयुक्त महोदय को सादर सूचनार्थ।

  
30/12/23  
पर्यावरण अभियन्ता,  
नगर निगम, आगरा

  
30/12/23  
पर्यावरण अभियन्ता,  
नगर निगम, आगरा

**-TRUE COPY-**

**Office: Nagar Nigam, Agra**

Reference No.: 572/D/EE/2023

Date: 30.12.2023

**WORK ORDER**

To,  
The Manager,  
SPAC Super Infra India Pvt.  
Shop No. 2/129, DDA Janata House,  
Lal Mahal, Pul Prahladpur, Delhi.

**Subject: Regarding disposal of unprocessed solid waste collected at the Solid Waste Processing Centre located at Kuberpur.**

Sir,

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Yours faithfully,

SD  
Environmental Engineer  
Nagar Nigam, Agra

Copy to:

1. Respectfully Municipal Commissioner - for kind information.
2. Respectfully Additional Municipal Commissioner - for kind information.

**-TRANSLATED COPY-**

 Gmail

Nagar Nigam Agra &lt;amcagra1@gmail.com&gt;

ठोस अपशिष्ट प्रबंधन नियम, 2016 के नियम-24 (2) के अन्तर्गत वार्षिक रिपोर्ट प्रेषित किये जाने के सम्बन्ध में।

1 message

Nagar Nigam Agra &lt;amcagra1@gmail.com&gt;

To: "Swachh Bharat Mission (Urban) Directorate Uttar Pradesh" <Sbmdlbup@gmail.com>  
Bcc: envengrann@gmail.com

Fri, May 2, 2025 at 5:57 PM

 img20250502\_17103399.pdf

1327K

# कार्यालय: नगर निगम, आगरा।

प्रेषक,

प्रभारी स्वच्छ भारत मिशन,  
नगर निगम आगरा।

सेवा में,

राज्य मिशन निदेशक,  
स्वच्छ भारत मिशन-नगरीय,  
राज्य मिशन निदेशालय, उ0प्र0,  
सेक्टर-7, गोमती नगर विस्तार, लखनऊ।

पत्रांक:- 389 /D/EE/2025

दिनांक:- 01.05.2025

विषय :- ठोस अपशिष्ट प्रबंधन नियम, 2016 के नियम-24(2) के अन्तर्गत वार्षिक रिपोर्ट प्रेषित किये जाने के सम्बन्ध में।

महोदय,

कृपया ठोस अपशिष्ट प्रबंधन नियम, 2016 के नियम-24(2) के अन्तर्गत आगरा नगर निगम द्वारा निर्धारित प्रारूप Form-IV पर वर्ष-2024-25 की वार्षिक रिपोर्ट तैयार कर अग्रिम कार्यवाही हेतु प्रेषित है।

भवदीय,

*[Handwritten Signature]*

01.05.25

प्रभारी स्वच्छ भारत मिशन  
नगर निगम आगरा o/c

प्रतिलिपि:- नगर आयुक्त महोदय को सादर सूचनार्थ।

*[Handwritten Signature]*  
02/05/25

*[Handwritten Signature]*

01.05.25

प्रभारी स्वच्छ भारत मिशन  
नगर निगम आगरा o/c

**-TRUE COPY-**

## Form-IV

[see rules 15(za), 24(2)]

Format for annual report on solid waste management to be submitted by the local body

CALENDAR YEAR: 2024-25	DATE OF SUBMISSION OF REPORT
------------------------------	------------------------------

1.	Name of the City/Town and State	Agra Nagar Nigam Agra
2.	Population	1902845 approx pop. (2021)
3.	Area in sq. kilometres	141.00 As per New boundary
4.	Name & Address of local body  Telephone No. Fax No. E-mail	Mahatma Gandhi Road, Near Sursadan, Sanjay Place, Wazirpura, Agra 0562-2850670/ 2520616 0562-2850499 amcagra1@gmail.com
5.	Name of officer in-charge dealing with solid waste management (SWM) Phone No : Fax No: E-mail:	Er Pankaj Bhushan  7300740631, 0562-2850670 0562-2850499 amcagra1@gmail.com
6.	Number of households in the city/town Number of non- residential premises in the city Number of election/administrative wards in the city/town	424901 104001 100
7.	Quantity of Solid waste (solid waste)	
	Estimated quantity of solid waste generated in the local body area per day in metric tonnes.	982 TPD
	per capita waste collected per day	500gm
	Quantity of solid waste collected per day	982 TPD
	Quantity of solid waste processed	710 TPD
	Quantity of solid waste disposed at dumpsite/landfill	272 TPD (Processed with Legacy Waste)
8.	Status of Solid Waste Management Service	Active
	Segregation and storage of waste at source	Active
	Whether SOLID WASTE is source in domestic/commercial/institutional bins, if yes.	YES
	Percentage of households practice storage of waste at source in domestic bins	100%
	Percentage of non- residential premises practice storage of waste at source in commercial/institutional bins	100%
	Percentage of households dispose of throw solid waste in the streets	0%
	Percentage of non- residential premises dispose of throw solid waste on the streets	0%
	Whether solid waste is stored at source in a segregated form if yes	Yes
	Percentage of premises segregation the waste at source	60-70%
	Door to Door Collection of solid waste	100 Wards
	No. of households covered	424901
	No. of non-residential premises including commercial establishments hotels, restaurants educational institutions offices etc covered	104001
	Percentage of residential and non-residential premises covered in door to door collection through:	
	Motorized vehicle	351
	Containerized tricycle/handcart	128

Other device	0%				
If not,	N/A				
Sweeping of streets	Yes				
Length of roads, streets, lanes, bye-lanes in the city that need to be cleaned	2683.41 Km				
Frequency of street sweepings and percentage of covered	frequency	Daily	Alternate	Occasionally	Twice a week
	% of population covered	100	-	-	-
Tools used					
Manual sweeping	70%				
Mechanical sweeping	30%				
Whether long handle broom is used by sanitation workers	Yes				
Whether each sanitation worker is given handcart/tricycle for collection of waste	No				
Whether handcart / tricycle is containerized	Yes				
Whether the collection tool synchronizes with collection/ waste storage containers utilized	Yes				
Secondary Waste Storage facilities	Yes, Transfer Station				
No and type of waste storage depots in the city/town	No. Capacity in M <sup>3</sup>				
<b>Open waste storage sites</b>					
Masonry bins	0				
Cement concrete cylinder bins	0				
Dhalao/covered rooms/space	-				
<b>Covered metal plastic containers</b>					
Upto 1.1 m <sup>3</sup> bins	14 63				
2 to 5 m <sup>3</sup> bins	10 80				
Above 5m <sup>3</sup> containers	Not yet				
Bin-less city					
Bin population ratio	0.01 bins / 10,000 population (Excluding litter bins)				
Ward wise details of waste storage depots (attach): Ward No:	Transfer Station List attached				
Area:					
Population:					
No. of bins placed					
Total volume of bins placed	143 Cum				
Total storage capacity of waste storage facilities in cubic meters	40 MT				
Total waste actually stored at the waste storage depots daily	40 MT				
Give frequency of collection of waste from the depots	Frequency				No. of bins
Number of bins cleared	Daily				24
	Alternate day				-
	Twice a week				-
	Once a week				-
	Occasionally				-
Whether storage depots have facility for storage of segregated waste in green, blue and black bins	Yes				
Whether lifting of solid waste from storage depots is manual or mechanical, Give percentage (%) of Manual Lifting of solid waste	100% Mechanical  0%				

(%) of Mechanical listing	100%	
If mechanical - Specify the method used	Front-end loaders/ DP/RC	
Whether solid waste is lifted from door to door and transported to treatment plant directly in a segregated form	Yes	
Waste transportation per day	No. trips made	Waste Transported
Type and Number of vehicles used		
Animal cart -	-	-
Tractors-	-	-
Nos. of tipping Truck (Hywa)- 16	2	300
Tipping Truck- 34	2	260
Dumper Placers- 15	1	40
Refuse collectors- 12	1	60
Compactors- 45	1	500
Others- (Tata 407/Tata ACE)	30	75
JCB/loader - 35	-	-
Frequency of transportation of waste	Frequency (%) of waste transported MSW = Daily 100%	
Quantity of waste transported each day	982 TPD	
Percentage of total waste transported daily	100%	
Waste Treatment Technologies used	Composting, RDF, Recycling	
Whether solid waste is processed	YES	
If yes. Quantity of waste processed daily	710 TPD	
Whether treatment is done by local body or through an agency	Agency	
Land(s) available with the local body for waste processing (in Hectares)	29.01 Ha (72 Acres)	
Land currently utilized for waste processing	29.01 Ha (72 Acres)	
Solid waste processing facilities in operation	<ul style="list-style-type: none"> <li>• 2x500 TPD WTC Plant at Kuberpur</li> <li>• 4TPD Flower/organic waste to compost Plant Rajnagar</li> <li>• 100 TPD Plant Kuberpur (Cow Dung)</li> <li>• 120 TPD MRF, Tedi Bagiya Hatras Road</li> <li>• 4 TPD Waste to Compost (BWG)</li> <li>• 30 TPD Wet Waste Plant Babarpur</li> <li>• 155 TPD MRF at Babarpur , Kuberpur, Rambagh and Rajnagar</li> </ul>	
Solid waste processing Facilities under construction	15MW Waste to Energy Plant	
Distance of processing facilities from City boundary	12Km	
Details of technologies adopted	Composting, RDF, Recycling	
Composting	Qty. raw material processed = 710 TPD Qty. final product produced = 27 TPD Qty. sold = 27 TPD Quantity of residual waste land-filled = 80 TPD (Av)	
Vermi composting	Qty. raw material processed NIL Qty. final product produced NIL Qty. Sold Quantity of residual waste landfilled NIL	
Bio-methnation	Qty. raw material processed NIL Qty. final product produced NIL Qty. Sold Quantity of residual waste landfilled NIL	
Refuse Derived Fuel	Stored for waste to Energy plant	
Waste to Energy technology such as incineration, gasification, paralysis or any other technology	Plant under construction	
Co-processing	None	
Combustible waste supplied to cement plant	NIL	
Combustible waste supplied to solid waste based power plants	NIL	
Others	NIL	

Solid waste disposal facilities	
No. of dumpsites available with the local body	NIL
No. of sanitary landfill sites available with the local body	01
Area of each such sites available for waste disposal	72 Acre
Area of land currently used for waste disposal	72 Acres
Distance of dumpsite/landfill facility from city/town	12 Km
Distance from the nearest habitation	2.0 km
Distance from water body	500 m
Distance from State National Highway	1.50 Km
Distance from Airport	20 Km
Distance from important religious places or historical monument	8.1 Kms form Imad-ud-Daula 10Km from Agra Fort 6.3 Kms form Taj Mahal
Whether it falls in flood prone area	N/A
Whether it falls in earthquake fault line area	500 m from Fault Line Fracture
Quantity of waste landfilled each day	272 TPD (Processed with Legacy Waste)
Whether landfill site is fenced	YES
Whether Lighting facility is available on site	YES
Whether Weigh bridge facility available	YES
Vehicles and equipments used at landfill (specify)	Bulldozers, compacters, Excavators, Trucks/ Dumpers
Manpower deployed at landfill site	21
Whether covering is done on daily basis	N/A
If not, Frequency of covering the waste deposited at the landfill	N/A
Cover material used	N/A
Whether adequate covering material is available	N/A
Provisions for gas venting provided	N/A
Provision for leachate collection	N/A
9. Whether an Action Plan has been prepared for improving solid waste management practices in the city	Action Plan already prepared and submitted under 15 <sup>th</sup> FC Grant
10. What separate provisions are made for : Dairy related activities: Slaughter houses waste:  C&D waste (construction debris): 5 TPD	Yes Yes, Carcass utilization plant is under Constriction Yes, Construction and Demolition Waste (C&D) Plant of 20 TPD is operational. C&D Waste process Plant of 150 TPD is under process (agreement done).
11. Details of Post Closure Plan	At existing landfill site, bio-mining of legacy waste completed year-wise is as under: 2021-22 : 9.40 Lacs MT 2022-23 : 1.30 Lacs MT 2023-24 : 4.17 Lacs MT 2024-25 : 2.96 Lacs MT Thus a total of 17.83 Lacs MT Legacy waste has been remediated through Bio-mining and the reclaimed land is being utilized for green spaces and other waste management activities. (Note: In Form IV for the Year 2023-24, the quantity for legacy waste was wrongly mentioned due to typing error.)
12. How many slums are identified and whether these are provided with Solid Waste Management facilities	217 Slums identified in Agra. All are provided with Solid Waste Management Facilities.
13. Give details of: Local body's own manpower deployed for collection including street sweeping, secondary Storage,	Man power of Agra Nagar Nigam- 4663

transportation, processing and disposal of Waste		
14.	Give details of: Contractor, concessionaire's manpower deployed for collection including street sweeping, secondary Storage, transportation, processing and disposal of waste	Total 1215
15.	Mention briefly, the difficulties being experienced by the local body in complying with provisions of these rules	<ul style="list-style-type: none"> <li>• land constraints for decentralization process</li> <li>• Untrained manpower</li> <li>• Lack of awareness among citizen for Segregation of waste</li> </ul>
16.	Mentions briefly, if any innovative idea is implemented to tackle the problem related to solid waste, which could be replicated by other local bodies	<ul style="list-style-type: none"> <li>• Provision of RFID Tags</li> <li>• Monitoring through ICCC (Garbage identification using AI, vehicle tracking)</li> <li>• Establishment of Static Compactor Transfer Stations</li> </ul>

  
30.04.25  
 Environment Engineer  
 Nagar Nigam Agra

Date : 30/04/2025  
Place : Agra

**-TRUE COPY-**

**ANNEXURE R/7****Office: Nagar Nigam, Agra**

From:

Officer In-Charge, Swachh Bharat Mission,  
Nagar Nigam, Agra.

To:

The State Mission Director,  
Swachh Bharat Mission (Urban),  
State Mission Directorate, Uttar Pradesh,  
Sector-7, Gomti Nagar Extension, Lucknow.

Reference No.: 389/D/EE/2025

Date: 01.05.2025

Subject: **Regarding submission of the Annual Report under Rule 24(2) of the Solid Waste Management Rules, 2016.**

Sir,

Please prepare the Annual Report for the year 2024-25 in the format Form-IV prescribed by Agra Municipal Corporation under Rule-24(2) of the Solid Waste Management Rules, 2016 and send it for further action.

Yours faithfully,

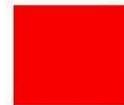
*SD*

Officer In-Charge,  
Swachh Bharat Mission  
Nagar Nigam, Agra

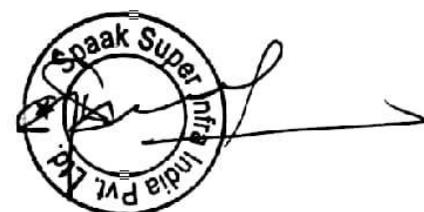
Copy to:- The Hon'ble Municipal Commissioner for kind information.

**-TRANSLATED COPY-**

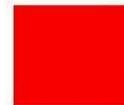


**ANNEXURE R/9 (COLLY)****SPAAK**

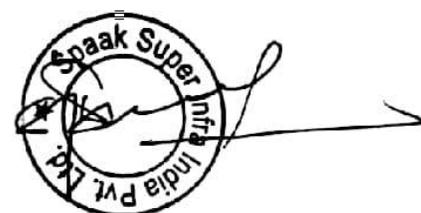
ULB NAME: Agra Nagar Nigam			Company Name- SPAAK Super Infra India Pvt. Ltd.					
LOGBOOK FOR WASTE TO COMPOST			PLANT NAME: Waste to Compost at kuberpur					
PLANT (NOV-2025)			PLANT TYPE: Solid Waste Processing					
S.No.	Date	Waste Received (TPD)	Type of Processing/Mechanism	Plant Capacity (TPD)	Waste Processed (TPD)	Process Rejects/Inert Waste (TPD)	Output Type Compost (TPD)	Output Quantity (TPD)
1	2025-11-01	498.00	Windrow Composting	500	498.00	49.8000	39.84	39.84
2	2025-11-02	343.00	Windrow Composting	500	343.00	34.3000	27.44	27.44
3	2025-11-03	499.00	Windrow Composting	500	499.00	49.9000	39.92	39.92
4	2025-11-04	498.00	Windrow Composting	500	498.00	49.8000	39.84	39.84
5	2025-11-05	497.00	Windrow Composting	500	497.00	49.7000	39.76	39.76
6	2025-11-06	499.00	Windrow Composting	500	499.00	49.9000	39.92	39.92
7	2025-11-07	496.00	Windrow Composting	500	496.00	49.6000	39.68	39.68
8	2025-11-08	497.00	Windrow Composting	500	497.00	49.7000	39.76	39.76
9	2025-11-09	385.36	Windrow Composting	500	385.36	38.5360	30.83	30.83
10	2025-11-10	499.00	Windrow Composting	500	499.00	49.9000	39.92	39.92
11	2025-11-11	490.00	Windrow Composting	500	490.00	49.0000	39.20	39.20
12	2025-11-12	497.00	Windrow Composting	500	497.00	49.7000	39.76	39.76
13	2025-11-13	495.00	Windrow Composting	500	495.00	49.5000	39.60	39.60
14	2025-11-14	498.00	Windrow Composting	500	498.00	49.8000	39.84	39.84
15	2025-11-15	499.00	Windrow Composting	500	499.00	49.9000	39.92	39.92
16	2025-11-16	453.20	Windrow Composting	500	453.20	45.3200	36.26	36.26
17	2025-11-17	499.00	Windrow Composting	500	499.00	49.9000	39.92	39.92
18	2025-11-18	497.00	Windrow Composting	500	497.00	49.7000	39.76	39.76
19	2025-11-19	498.00	Windrow Composting	500	498.00	49.8000	39.84	39.84
20	2025-11-20	499.00	Windrow Composting	500	499.00	49.9000	39.92	39.92
21	2025-11-21	490.00	Windrow Composting	500	490.00	49.0000	39.20	39.20
22	2025-11-22	499.00	Windrow Composting	500	499.00	49.9000	39.92	39.92
23	2025-11-23	183.32	Windrow Composting	500	183.32	18.3320	14.67	14.67
24	2025-11-24	489.00	Windrow Composting	500	489.00	48.9000	39.12	39.12
25	2025-11-25	499.00	Windrow Composting	500	499.00	49.9000	39.92	39.92
26	2025-11-26	498.00	Windrow Composting	500	498.00	49.8000	39.84	39.84
27	2025-11-27	499.00	Windrow Composting	500	499.00	49.9000	39.92	39.92
28	2025-11-28	490.00	Windrow Composting	500	490.00	49.0000	39.20	39.20
29	2025-11-29	497.00	Windrow Composting	500	497.00	49.7000	39.76	39.76
30	2025-11-30	246.14	Windrow Composting	500	246.14	24.6140	19.69	19.69
<b>TOTAL</b>					<b>14027.02</b>	<b>1402.7020</b>	<b>1122.16</b>	<b>1122.16</b>

**SPAAK SUPER INFRA INDIA PVT LTD**

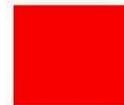
Regd Office : A 103-104, Upper Ground Floor, Right Side, Pul Pahladpur, Delhi 110044  
 CorpOffice : GF-50, Block-V, Eros Garden, Charmwood Village, Faridabad, Haryana 121009  
 E Mail : [spaakfaridabad@gmail.com](mailto:spaakfaridabad@gmail.com) | CIN : U90000DL2011PTC215675 | MSME Regn No. : DL080000902

**SPAAK**

ULB NAME: Agra Nagar Nigam			Company Name- SPAAK Super Infra India Pvt. Ltd.					
LOGBOOK FOR WASTE TO COMPOST			PLANT NAME: Waste to Compost at kuberpur					
PLANT (DEC-2025)			PLANT TYPE: Solid Waste Processing					
S.No.	Date	Waste Received (TPD)	Type of Processing/Mechanism	Plant Capacity (TPD)	Waste Processed (TPD)	Process Rejects/Inert Waste (TPD)	Output Type Compost (TPD)	Output Quantity (TPD)
1	2025-12-01	497.00	Windrow Composting	500	497.00	49.7000	39.76	39.76
2	2025-12-02	497.00	Windrow Composting	500	497.00	49.7000	39.76	39.76
3	2025-12-03	495.00	Windrow Composting	500	495.00	49.5000	39.60	39.60
4	2025-12-04	499.00	Windrow Composting	500	499.00	49.9000	39.92	39.92
5	2025-12-05	496.00	Windrow Composting	500	496.00	49.6000	39.68	39.68
6	2025-12-06	499.00	Windrow Composting	500	499.00	49.9000	39.92	39.92
7	2025-12-07	100.26	Windrow Composting	500	100.26	10.0260	8.02	8.02
8	2025-12-08	497.00	Windrow Composting	500	497.00	49.7000	39.76	39.76
9	2025-12-09	362.90	Windrow Composting	500	362.90	36.2900	29.03	29.03
10	2025-12-10	373.90	Windrow Composting	500	373.90	37.3900	29.91	29.91
11	2025-12-11	499.00	Windrow Composting	500	499.00	49.9000	39.92	39.92
12	2025-12-12	497.00	Windrow Composting	500	497.00	49.7000	39.76	39.76
13	2025-12-13	498.00	Windrow Composting	500	498.00	49.8000	39.84	39.84
14	2025-12-14	415.00	Windrow Composting	500	415.00	41.5000	33.20	33.20
15	2025-12-15	499.00	Windrow Composting	500	499.00	49.9000	39.92	39.92
16	2025-12-16	498.00	Windrow Composting	500	498.00	49.8000	39.84	39.84
17	2025-12-17	496.00	Windrow Composting	500	496.00	49.6000	39.68	39.68
18	2025-12-18	497.00	Windrow Composting	500	497.00	49.7000	39.76	39.76
19	2025-12-19	495.00	Windrow Composting	500	495.00	49.5000	39.60	39.60
20	2025-12-20	497.00	Windrow Composting	500	497.00	49.7000	39.76	39.76
21	2025-12-21	290.00	Windrow Composting	500	290.00	29.0000	23.20	23.20
22	2025-12-22	498.00	Windrow Composting	500	498.00	49.8000	39.84	39.84
23	2025-12-23	499.00	Windrow Composting	500	499.00	49.9000	39.92	39.92
24	2025-12-24	497.00	Windrow Composting	500	497.00	49.7000	39.76	39.76
25	2025-12-25	496.00	Windrow Composting	500	496.00	49.6000	39.68	39.68
26	2025-12-26	498.00	Windrow Composting	500	498.00	49.8000	39.84	39.84
27	2025-12-27	499.00	Windrow Composting	500	499.00	49.9000	39.92	39.92
28	2025-12-28	351.19	Windrow Composting	500	351.19	35.1190	28.10	28.10
29	2025-12-29	490.00	Windrow Composting	500	490.00	49.0000	39.20	39.20
30	2025-12-30	499.00	Windrow Composting	500	499.00	49.9000	39.92	39.92
31	2025-12-31	498.00	Windrow Composting	500	498.00	49.8000	39.84	39.84
<b>TOTAL</b>					<b>14323.25</b>	<b>1432.3250</b>	<b>1145.86</b>	<b>1145.86</b>

**-TRUE COPY-****SPAAK SUPER INFRA INDIA PVT LTD**

Regd Office : A 103-104, Upper Ground Floor, Right Side, Pul Pahladpur, Delhi 110044  
 CorpOffice : GF-50, Block-V, Eros Garden, Charmwood Village, Faridabad, Haryana 121009  
 E Mail : [spaakfaridabad@gmail.com](mailto:spaakfaridabad@gmail.com) | CIN : U90000DL2011PTC215675 | MSME Regn No. : DL080000902

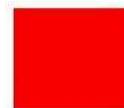
**SPAAK**

ULB NAME: Agra Nagar Nigam			Company Name- SPAAK Super Infra India Pvt. Ltd.					
LOGBOOK FOR WASTE TO COMPOST PLANT (NOV-2025)			PLANT NAME: Waste to Compost at kuberpur					
			PLANT TYPE: Solid Waste Processing					
S.No.	Date	Waste Received (TPD)	Type of Processing/Mechanism	Plant Capacity (TPD)	Waste Processed (TPD)	Process Rejects/Inert Waste (TPD)	Output Type Compost (TPD)	Output Quantity (TPD)
1	2025-11-01	278.00	Windrow Composting	500	278.00	27.8000	22.24	22.24
2	2025-11-02	0.00	Windrow Composting	500	0.00	0.0000	0.00	0.00
3	2025-11-03	324.00	Windrow Composting	500	324.00	32.4000	25.92	25.92
4	2025-11-04	335.00	Windrow Composting	500	335.00	33.5000	26.80	26.80
5	2025-11-05	370.00	Windrow Composting	500	370.00	37.0000	29.60	29.60
6	2025-11-06	326.00	Windrow Composting	500	326.00	32.6000	26.08	26.08
7	2025-11-07	323.00	Windrow Composting	500	323.00	32.3000	25.84	25.84
8	2025-11-08	351.00	Windrow Composting	500	351.00	35.1000	28.08	28.08
9	2025-11-09	0.00	Windrow Composting	500	0.00	0.0000	0.00	0.00
10	2025-11-10	264.00	Windrow Composting	500	264.00	26.3995	21.12	21.12
11	2025-11-11	294.00	Windrow Composting	500	294.00	29.4000	23.52	23.52
12	2025-11-12	256.00	Windrow Composting	500	256.00	25.6000	20.48	20.48
13	2025-11-13	361.00	Windrow Composting	500	361.00	36.1000	28.88	28.88
14	2025-11-14	325.00	Windrow Composting	500	325.00	32.5000	26.00	26.00
15	2025-11-15	290.00	Windrow Composting	500	290.00	29.0000	23.20	23.20
16	2025-11-16	0.00	Windrow Composting	500	0.00	0.0000	0.00	0.00
17	2025-11-17	371.00	Windrow Composting	500	371.00	37.1000	29.68	29.68
18	2025-11-18	203.00	Windrow Composting	500	203.00	20.3000	16.24	16.24
19	2025-11-19	393.00	Windrow Composting	500	393.00	39.3000	31.44	31.44
20	2025-11-20	282.00	Windrow Composting	500	282.00	28.2000	22.56	22.56
21	2025-11-21	289.00	Windrow Composting	500	289.00	28.9000	23.12	23.12
22	2025-11-22	180.00	Windrow Composting	500	180.00	18.0000	14.40	14.40
23	2025-11-23	0.00	Windrow Composting	500	0.00	0.0000	0.00	0.00
24	2025-11-24	446.00	Windrow Composting	500	446.00	44.6000	35.68	35.68
25	2025-11-25	273.00	Windrow Composting	500	273.00	27.3000	21.84	21.84
26	2025-11-26	323.00	Windrow Composting	500	323.00	32.3000	25.84	25.84
27	2025-11-27	268.00	Windrow Composting	500	268.00	26.8000	21.44	21.44
28	2025-11-28	147.00	Windrow Composting	500	147.00	14.7000	11.76	11.76
29	2025-11-29	235.00	Windrow Composting	500	235.00	23.5000	18.80	18.80
30	2025-11-30	0.00	Windrow Composting	500	0.00	0.0000	0.00	0.00
<b>TOTAL</b>					<b>7507.00</b>	<b>750.6995</b>	<b>600.56</b>	<b>600.56</b>

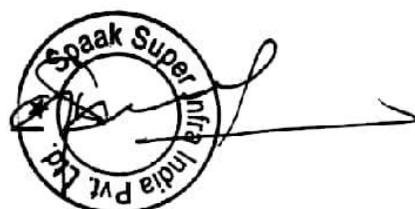


## SPAAK SUPER INFRA INDIA PVT LTD

**Regd Office : A 103-104, Upper Ground Floor, Right Side, Pul Pahladpur, Delhi 110044**  
**CorpOffice : GF-50, Block-V, Eros Garden, Charmwood Village, Faridabad, Haryana 121009**  
**E Mail : [spaakfaridabad@gmail.com](mailto:spaakfaridabad@gmail.com) | CIN : U90000DL2011PTC215675 | MSME Regn No. : DL080000902**

**SPAAK**

ULB NAME: Agra Nagar Nigam			Company Name- SPAAK Super Infra India Pvt. Ltd.					
LOGBOOK FOR WASTE TO COMPOST			PLANT NAME: Waste to Compost at kuberpur					
PLANT (DEC-2025)			PLANT TYPE: Solid Waste Processing					
S.No.	Date	Waste Received (TPD)	Type of Processing/Mechanism	Plant Capacity (TPD)	Waste Processed (TPD)	Process Rejects/Inert Waste (TPD)	Output Type Compost (TPD)	Output Quantity (TPD)
1	2025-12-01	207.00	Windrow Composting	500	207.00	20.7000	16.56	16.56
2	2025-12-02	258.00	Windrow Composting	500	258.00	25.8000	20.64	20.64
3	2025-12-03	275.00	Windrow Composting	500	275.00	27.5000	22.00	22.00
4	2025-12-04	443.00	Windrow Composting	500	443.00	44.3000	35.44	35.44
5	2025-12-05	202.00	Windrow Composting	500	202.00	20.2000	16.16	16.16
6	2025-12-06	102.00	Windrow Composting	500	102.00	10.2000	8.16	8.16
7	2025-12-07	0.00	Windrow Composting	500	0.00	0.0000	0.00	0.00
8	2025-12-08	83.00	Windrow Composting	500	83.00	8.3000	6.64	6.64
9	2025-12-09	0.00	Windrow Composting	500	0.00	0.0000	0.00	0.00
10	2025-12-10	0.00	Windrow Composting	500	0.00	-0.0005	0.00	0.00
11	2025-12-11	113.00	Windrow Composting	500	113.00	11.3000	9.04	9.04
12	2025-12-12	225.00	Windrow Composting	500	225.00	22.5000	18.00	18.00
13	2025-12-13	218.00	Windrow Composting	500	218.00	21.8000	17.44	17.44
14	2025-12-14	0.00	Windrow Composting	500	0.00	0.0000	0.00	0.00
15	2025-12-15	457.00	Windrow Composting	500	457.00	45.7000	36.56	36.56
16	2025-12-16	125.00	Windrow Composting	500	125.00	12.5000	10.00	10.00
17	2025-12-17	147.00	Windrow Composting	500	147.00	14.7000	11.76	11.76
18	2025-12-18	211.00	Windrow Composting	500	211.00	21.1000	16.88	16.88
19	2025-12-19	238.00	Windrow Composting	500	238.00	23.8000	19.04	19.04
20	2025-12-20	287.00	Windrow Composting	500	287.00	28.7000	22.96	22.96
21	2025-12-21	0.00	Windrow Composting	500	0.00	0.0000	0.00	0.00
22	2025-12-22	277.00	Windrow Composting	500	277.00	27.7000	22.16	22.16
23	2025-12-23	350.00	Windrow Composting	500	350.00	35.0000	28.00	28.00
24	2025-12-24	309.00	Windrow Composting	500	309.00	30.9000	24.72	24.72
25	2025-12-25	414.00	Windrow Composting	500	414.00	41.4000	33.12	33.12
26	2025-12-26	292.00	Windrow Composting	500	292.00	29.2000	23.36	23.36
27	2025-12-27	201.00	Windrow Composting	500	201.00	20.1000	16.08	16.08
28	2025-12-28	0.00	Windrow Composting	500	0.00	0.0000	0.00	0.00
29	2025-12-29	266.00	Windrow Composting	500	266.00	26.6000	21.28	21.28
30	2025-12-30	278.00	Windrow Composting	500	278.00	27.8000	22.24	22.24
31	2025-12-31	187.00	Windrow Composting	500	187.00	18.7000	14.96	14.96
<b>TOTAL</b>					<b>6165.00</b>	<b>616.4995</b>	<b>493.20</b>	<b>493.20</b>

**-TRUE COPY-****SPAAK SUPER INFRA INDIA PVT LTD**

Regd Office : A 103-104, Upper Ground Floor, Right Side, Pul Pahladpur, Delhi 110044  
 CorpOffice : GF-50, Block-V, Eros Garden, Charmwood Village, Faridabad, Haryana 121009  
 E Mail : [spaakfaridabad@gmail.com](mailto:spaakfaridabad@gmail.com) | CIN : U90000DL2011PTC215675 | MSME Regn No. : DL080000902

## KAAPS AGRA WASTE PROCESSING PVT LTD

ULB NAME: Agra Nagar Nigam			Company Name- Kaaps Agra Waste Processing Pvt. Ltd.					
LOGBOOK FOR WASTE TO COMPOST			PLANT NAME: 500 TPD Waste to Compost at kuberpur					
PLANT (NOV-2025)			PLANT TYPE: Solid Waste Processing					
S.No.	Date	Waste Received (TPD)	Type of Processing/Mechanism	Plant Capacity (TPD)	Waste Processed (TPD)	Process Rejects/Inert Waste (TPD)	Output Type Compost (TPD)	Output Quantity (TPD)
1	2025-11-01	498.09	Windrow Composting	500	498.09	49.8085	39.85	39.85
2	2025-11-02	417.38	Windrow Composting	500	417.38	41.7380	33.39	33.39
3	2025-11-03	486.08	Windrow Composting	500	486.08	48.6075	38.89	38.89
4	2025-11-04	500.22	Windrow Composting	500	500.22	50.0215	40.02	40.02
5	2025-11-05	496.93	Windrow Composting	500	496.93	49.6930	39.75	39.75
6	2025-11-06	491.88	Windrow Composting	500	491.88	49.1880	39.35	39.35
7	2025-11-07	490.24	Windrow Composting	500	490.24	49.0240	39.22	39.22
8	2025-11-08	498.58	Windrow Composting	500	498.58	49.8580	39.89	39.89
9	2025-11-09	469.72	Windrow Composting	500	469.72	46.9715	37.58	37.58
10	2025-11-10	496.54	Windrow Composting	500	496.54	49.6540	39.72	39.72
11	2025-11-11	498.10	Windrow Composting	500	498.10	49.8100	39.85	39.85
12	2025-11-12	499.89	Windrow Composting	500	499.89	49.9890	39.99	39.99
13	2025-11-13	495.09	Windrow Composting	500	495.09	49.5090	39.61	39.61
14	2025-11-14	498.26	Windrow Composting	500	498.26	49.8260	39.86	39.86
15	2025-11-15	491.82	Windrow Composting	500	491.82	49.1820	39.35	39.35
16	2025-11-16	429.14	Windrow Composting	500	429.14	42.9140	34.33	34.33
17	2025-11-17	495.94	Windrow Composting	500	495.94	49.5935	39.67	39.67
18	2025-11-18	500.53	Windrow Composting	500	500.53	50.0530	40.04	40.04
19	2025-11-19	492.70	Windrow Composting	500	492.70	49.2695	39.42	39.42
20	2025-11-20	498.49	Windrow Composting	500	498.49	49.8490	39.88	39.88
21	2025-11-21	498.75	Windrow Composting	500	498.75	49.8745	39.90	39.90
22	2025-11-22	496.14	Windrow Composting	500	496.14	49.6135	39.69	39.69
23	2025-11-23	416.21	Windrow Composting	500	416.21	41.6210	33.30	33.30
24	2025-11-24	497.10	Windrow Composting	500	497.10	49.7095	39.77	39.77
25	2025-11-25	499.37	Windrow Composting	500	499.37	49.9370	39.95	39.95
26	2025-11-26	493.28	Windrow Composting	500	493.28	49.3280	39.46	39.46
27	2025-11-27	496.34	Windrow Composting	500	496.34	49.6335	39.71	39.71
28	2025-11-28	494.92	Windrow Composting	500	494.92	49.4915	39.59	39.59
29	2025-11-29	494.57	Windrow Composting	500	494.57	49.4570	39.57	39.57
30	2025-11-30	372.92	Windrow Composting	500	372.92	37.2920	29.83	29.83
<b>TOTAL</b>					<b>14505.17</b>	<b>1450.5165</b>	<b>1160.41</b>	<b>1160.41</b>

The image shows a circular stamp with the text "Kaaps Agra Waste Processing Pvt. Ltd." around the perimeter. A handwritten signature is written across the stamp.

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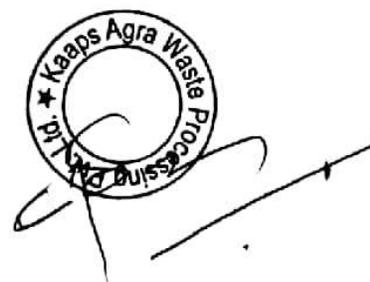
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CIN: U90000DL2012PTC234785 | Udyam Regn No.: DL-09-0002594 | E MAIL: kaapsagra@gmail.com

## KAAPS AGRA WASTE PROCESSING PVT LTD

ULB NAME: Agra Nagar Nigam			Company Name- Kaaps Agra Waste Processing Pvt. Ltd.					
LOGBOOK FOR WASTE TO COMPOST PLANT (DEC-2025)			PLANT NAME: 500 TPD Waste to Compost at kuberpur					
			PLANT TYPE: Solid Waste Processing					
S.No.	Date	Waste Received (TPD)	Type of Processing/Mechanism	Plant Capacity (TPD)	Waste Processed (TPD)	Process Rejects/Inert Waste (TPD)	Output Type Compost (TPD)	Output Quantity (TPD)
1	2025-12-01	494.48	Windrow Composting	500	494.48	49.4480	39.56	39.56
2	2025-12-02	497.01	Windrow Composting	500	497.01	49.7010	39.76	39.76
3	2025-12-03	492.65	Windrow Composting	500	492.65	49.2645	39.41	39.41
4	2025-12-04	492.81	Windrow Composting	500	492.81	49.2810	39.42	39.42
5	2025-12-05	495.67	Windrow Composting	500	495.67	49.5670	39.65	39.65
6	2025-12-06	496.57	Windrow Composting	500	496.57	49.6570	39.73	39.73
7	2025-12-07	361.33	Windrow Composting	500	361.33	36.1330	28.91	28.91
8	2025-12-08	497.21	Windrow Composting	500	497.21	49.7205	39.78	39.78
9	2025-12-09	484.49	Windrow Composting	500	484.49	48.4485	38.76	38.76
10	2025-12-10	493.24	Windrow Composting	500	493.24	49.3235	39.46	39.46
11	2025-12-11	493.93	Windrow Composting	500	493.93	49.3925	39.51	39.51
12	2025-12-12	497.32	Windrow Composting	500	497.32	49.7320	39.79	39.79
13	2025-12-13	500.74	Windrow Composting	500	500.74	50.0735	40.06	40.06
14	2025-12-14	496.21	Windrow Composting	500	496.21	49.6210	39.70	39.70
15	2025-12-15	495.76	Windrow Composting	500	495.76	49.5760	39.66	39.66
16	2025-12-16	496.21	Windrow Composting	500	496.21	49.6210	39.70	39.70
17	2025-12-17	499.08	Windrow Composting	500	499.08	49.9080	39.93	39.93
18	2025-12-18	476.55	Windrow Composting	500	476.55	47.6545	38.12	38.12
19	2025-12-19	497.16	Windrow Composting	500	497.16	49.7160	39.77	39.77
20	2025-12-20	491.05	Windrow Composting	500	491.05	49.1050	39.28	39.28
21	2025-12-21	370.71	Windrow Composting	500	370.71	37.0710	29.66	29.66
22	2025-12-22	494.09	Windrow Composting	500	494.09	49.4090	39.53	39.53
23	2025-12-23	496.48	Windrow Composting	500	496.48	49.6475	39.72	39.72
24	2025-12-24	493.10	Windrow Composting	500	493.10	49.3100	39.45	39.45
25	2025-12-25	495.20	Windrow Composting	500	495.20	49.5200	39.62	39.62
26	2025-12-26	492.64	Windrow Composting	500	492.64	49.2635	39.41	39.41
27	2025-12-27	492.54	Windrow Composting	500	492.54	49.2535	39.40	39.40
28	2025-12-28	427.60	Windrow Composting	500	427.60	42.7600	34.21	34.21
29	2025-12-29	476.54	Windrow Composting	500	476.54	47.6540	38.12	38.12
30	2025-12-30	466.14	Windrow Composting	500	466.14	46.6140	37.29	37.29
31	2025-12-31	487.65	Windrow Composting	500	487.65	48.7650	39.01	39.01
<b>TOTAL</b>					<b>14942.11</b>	<b>1494.2110</b>	<b>1195.37</b>	<b>1195.37</b>

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**ANNEXURE R/10****SPAAK****Fire and Emergency Preparedness Plan**

Based on ongoing waste processing activities at Kuberpur Waste Processing Site of Agra Nagar Nigam, the comprehensive Fire Fighting Plan suitable for a Waste Processing Plant (Solid Waste / RDF / Composting / MRF) is prepared to meet any emergency risk.

**1. OBJECTIVE**

The site specific objective of this Fire Fighting Plan is to:

- Prevent outbreak of fire
- Detect fire at the earliest possible stage
- Control and extinguish fire effectively
- Protect life, property, and environment
- Ensure compliance with applicable fire safety regulations

**2. SITE DETAILS**

- **Facility Name:** Kuberpur Waste Processing Plant
- **Type of Facility:** MSW Processing (Segregation, RDF, Composting, Storage)
- **Major Areas:**

Waste Receiving & Tipping Area

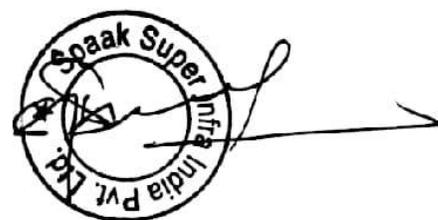
Segregation & Processing Shed

RDF Storage Area

Compost Yard / Windrow Area

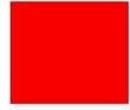
Electrical Substation & DG Sets

Administrative Building, Internal Roads & Utilities

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# SPAAK



## 3. FIRE RISK ASSESSMENT

### 3.1 Fire Load Sources

- Dry combustible waste (paper, plastic, textile)
- RDF storage
- Methane generation in waste heaps
- Electrical panels and cables
- Diesel storage for DG sets
- Welding and maintenance activities

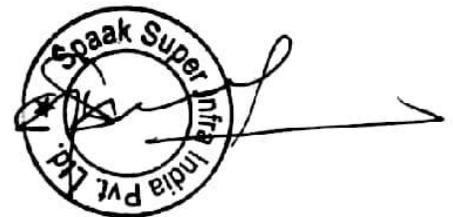
### 3.2 Fire-Prone Areas

Area	Risk Level
RDF Storage Shed	High
Waste Processing Shed	High
Compost Shed	Medium
Electrical Room	High
Transformer Area	Medium
Administrative Building	Low

## 4. FIRE PREVENTION MEASURES

### 4.1 General Preventive Measures

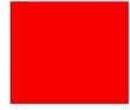
- No smoking policy inside plant premises



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# SPAAK



- Controlled hot-work permit system
- Regular removal of accumulated waste
- Proper ventilation in processing areas
- Earthing and lightning protection system
- Temperature monitoring of RDF piles
- Moisture control in waste heaps

## 4.2 Electrical Safety

- ISI-marked cables and switchgear
- Overload and short-circuit protection
- Periodic thermal scanning of panels
- Proper cable trench covers

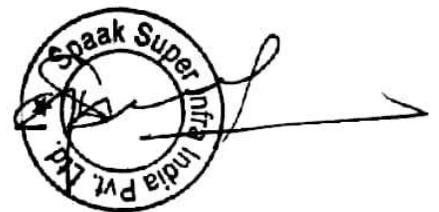
## 5. FIRE DETECTION SYSTEM

### 5.1 Detection Devices

- Smoke detectors in:
  - Electrical rooms
  - Control rooms
  - Administrative buildings
- Manual Call Points (MCPs) at:
  - Entry/exit points
  - Near high-risk zones

### 5.2 Alarm System

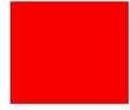
- Audible hooters across plant
- Visual alarm indicators



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- Fire alarm panel located in control room
- Interconnection with DG and power isolation system

## 6. FIRE FIGHTING SYSTEMS

### 6.1 Fire Water Storage

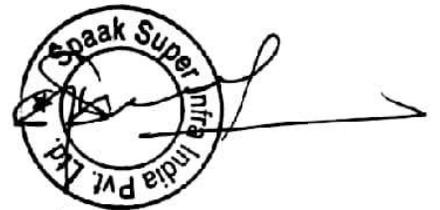
- **Fire Water Tank Capacity:** As per NBC (minimum 2 hours demand)
- Dedicated fire water tank with make-up arrangement
- Underground / overhead fire tank
- Bore well

### 6.2 Fire Pumps

Pump Type	Capacity
Main Fire Pump (Electric)	As per hydraulic design
Standby Pump (Diesel)	Same as main
Jockey Pump	Pressure maintenance

### 6.3 Hydrant System (Proposed)

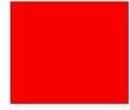
- Yard hydrants along internal roads
- Hydrant spacing: max 30–45 m
- Hose reels and landing valves
- Fire brigade inlet connection



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## 6.4 Fire Extinguishers (Portable)

Area	Type
Processing Hall	ABC / DCP
RDF Storage	DCP + Water
Electrical Panels	CO <sub>2</sub>
DG Set Area	Foam / DCP
Office Area	ABC

Extinguishers to be IS 15683 compliant and refilled periodically.

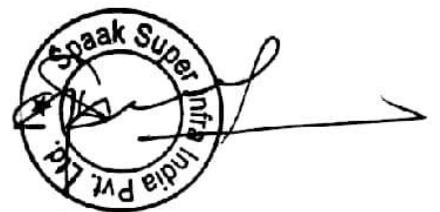
## 6.5 Special Fire Protection

- Water sprinkling system in RDF storage
- Mobile water tankers for compost yard

## 7. EMERGENCY RESPONSE PLAN

### 7.1 Fire Emergency Procedure

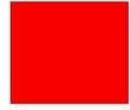
1. Raise alarm immediately
2. Inform control room & plant head
3. Shut down power and conveyors
4. Evacuate non-essential personnel



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5. Use nearest fire extinguisher
6. Activate hydrant system
7. Call local fire brigade

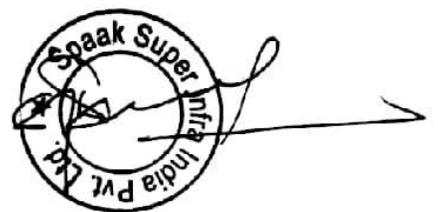
## 7.2 Evacuation Plan

- Clearly marked emergency exits
- Assembly points away from fire risk
- Display evacuation maps at key locations
- Emergency lighting in all buildings

## 8. FIRE FIGHTING ORGANIZATION

### 8.1 Fire Safety Team

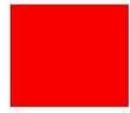
Role	Responsibility
Incident Controller	Overall control
Fire Officer	Firefighting operations
Safety Officer	Evacuation & headcount
Maintenance Team	Utility shutdown
Security	Access control



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## 9. TRAINING & MOCK DRILLS

- Fire safety training for all employees
- Awareness Quote
- Do and Don't slogans
- Mock drills once every 6 months
- Fire extinguisher handling training
- Record of drills and corrective actions

## 10. MAINTENANCE & INSPECTION

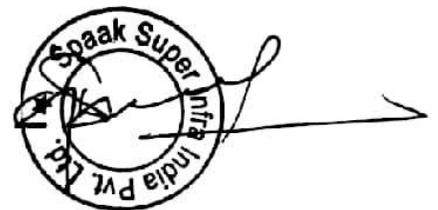
- Monthly inspection of extinguishers
- Weekly fire pump test
- Annual hydrant pressure test
- Maintain fire safety logbook

## 11. COMPLIANCE & STANDARDS

- National Building Code (NBC) of India
- IS 2190 – Fire Extinguishers
- Factory Act, 1948
- CPCB / SPCB guidelines
- Local Fire Department norms

## 12. CONCLUSION

Implementation of this Fire Fighting Plan will significantly reduce fire risks at the Kuberpur Waste Processing Plant and ensure preparedness to handle emergencies effectively while safeguarding life, property, and the environment.



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ENVIRO LEGAL DEFENCE FIRM &lt;eldflegal@gmail.com&gt;

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**Service in Dr. Sharad Gupta Vs. MoEF & CC & Ors. [O.A. No. 664 of 2024]**

1 message

**ELDF** <eldflegal@gmail.com>

Mon, Jan 12, 2026 at 2:37 PM

To: "angpartnerslawyers@gmail.com" <angpartnerslawyers@gmail.com>, bhanwar jadon <bhanwar09jadon@gmail.com>, Shubham Upadhyay <upadhyayshubham5060@gmail.com>, Gautam singh <gautamsinghh.ind@gmail.com>, suman arora <aroras16@gmail.com>

Cc: Gitanjali Sanyal <gitanjali@eldfindia.com>, Mansi Bachani <mansi@eldfindia.com>, Anukriti Bajpai <anukriti@eldfindia.com>

Dear Sir/Ma'am

Please find attached the copy of the Reply filed on behalf of Respondent No. 7 Agra Municipal Corporation in the abovementioned case.

*Thanks & Regards*

--

**Sameer Manher***Clerk**Enviro Legal Defence Firm**29, Presidential Estate LGF,**Nizamuddin East New Delhi – 110013**Ph. No. 011-40573181*

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